

FOLLOWING CASES ARE BURNT IN THE FIRE INCIDENT. ADVOCATES ARE REQUESTED TOS SUPPLY THE PAPER BOOKS ALONG WITH STATUS TO RECONSTRUCTION CELL WITH IN 15 DAYS

Sr. No.	Case type	Case no/ year	Petitioner	Respondent	Advocate
1	FAO	781/1991	SUNDRY AND ORS.	NARESH KUMAR & ORS	R.K. CHHOKAR
2	FAO	475/1991	PB. FINANCIAL CORPORATION	M/S GURU RAM DASS COLDSTORAGE OF ICE FACTORY ETC.	NOT AVAILABLE
3	FAO	132/1991	SMT.SAVITA AND ORS.	SHAHBUDDIN AND ORS	RAKESH KUMAR JAIN (ELEVATED AS HIGH COURT JUDGE)
4	FAO	445/1991	DHARAMBIR SAGAR	AJAY AGGARWAL	RAJINDER SINGH SIHOTA
5	FAO	569/1991	SHRI LAXMI PARSHAD	SHRI RAM PAL AND ORS	RAJINDER SINGH SIHOTA
6	FAO	772/1991	AVTAR SINGH ETC	SHISH PAL LALER	
7	FAO	1434/1991	KISHAN SINGH & ORS	RAUNKI RAM & ORS	PANDIT VINOD K. SHARMA ,CHAMAN LAL
8	FAO	514/1991	PAWAN KUMAR	GURMEET SINGH & ORS	ASHIT MALIK
9	FAO	372/1991	JAGDISH LAL SAINI	SITA DEVI & ORS	MOHINDER SINGH BEDI
10	FAO	1292/1991	SMT VIDHUSHREE KEJRIWAL ETC.	SUDESHWAR KUMAR ETC.	V.K SHALI
11	FAO	1293/1991	C.K KEJRIWAL ETC.	SUDESHWAR KUMAR ETC.	V.K SHALI
12	FAO	225/1991	JAG RAM & ANR	MAM CHAND & ANR	D.D BANSAL, SUBHASH GOYAL, ASHOK AGGARWAL, SARWAN GUPTA
13	FAO	115/1991	PRITHVI SINGH	SHRI KASHMIRI LAL & ORS	ASHIT MALIK
14	FAO	199/1991	UNITED INDIA INSURANCE CO. LTD	SALOCHANA DEVI & ORS	BALDEV SINGH
15	FAO	81/1991	RAM MEHAR SINGH S/O RAM JEEWAN	BRAHM DEV S/O OM PARKASH & ORS	R.S CHAHAR,SUNE ETA CHAHAR
16	FAO	1158/1991	RASIDAN AND OTHER	BIRAM PARKASH AND OTHERS	AJAI LAMBA(ELEVATED AS HIGH COURT JUDGE)
17	FAO	687/1991	KAILASHO DEVI & ORS	MAHENDER SINGH & ORS	AAKASH JAIN
18	FAO	250/1991	MOHINDER SINGH	MANOHAR & ORS	MAHESH GROVER (ELEVATED AS HIGHCOURT JUDGE)
19	FAO	327/1991	HARJIT KAUR	PREM KUMAR & ORS	JAGDISH MANCHANDA, JATINDER JOSHI
20	FAO	54/1991	DR.GURBINDER KAUR	STATE OF PUNJAB AND ANR	A.S.CHAHAL

21	FAO	226/1991	ANIL KUMAR	SARWANT SINGH AND ORS	V.B.AGGARWAL	
22	FAO	951/1991	SMT.NEERU AND ANR	TARA CHAND AND ORS	SOMESH OJHA,J.BAKSHI	
23	FAO	634/1991	ATMA RAM S/O RANJIT	SMT. BIRMA DEVI & ORS.	GURINDER PAL SINGH & SUSHMA SINGH	
24	FAO	580/1991	THE NEW INDIA ASSURANCE CO.LTD.	HIMAT SINGH AND OTHERS	RAVINDER ARORA, ARUN KUMAR	
25	FAO	476/1991	GULZAR SINGH	JASWANT KAUR	NOT AVAILABLE	
26	FAO	952/1991	SMT. PUJA BHARDWAJ	TARA CHAND AND ORS	SOMESH OJHA, J.BAKSHI	
27	FAO	1251/1991	RAJ BALA & ORS	SUBASH CHANDER & ORS	SURINDER GANDHI	
28	FAO	141/1991	BALWANT SINGH & ORS	M/S PALA SINGH & ORS	ASHIT MALIK	
29	FAO	1085/1991	BHUPINDER SINGH	RAKHI DEVI ETC.	GURVINDER SINGH DHILLON	
30	FAO	183/1991	KRISHNAWANTI	HARJIT SINGH & ORS	BALDEV RAJ MAHAJAN,RAJ ESH GIRDHAR	
31	fao	184/1991	JAWAHAR LAL	HARJIT SINGH & ORS	BALDEV RAJ MAHAJAN,RAJ ESH GIRDHAR	
32	FAO	756/1991	ASHOK KUMAR ETC.	HARMESH SINGH ETC.	JASWANT SINGH (ELEVATED AS HIGH COURT JUDGE)	
33	FAO	572/1991	AMAR NATH ETC.	SATYA ALIAS SATBIR AND ORS	SACHIN MITTAL	
34	FAO	953/1991	AJAY RISHI SON OF SHRI BHUPINDER KUMAR RISHI R/O C-9/79, ROHINI , NEW DELHI	TARA CHAND AND ORS	SOMESH OJHA AND J.BAKSHI	
35	FAO	556/1991	MISS BABLEE ETC	SH.GURNAM SINGH AND ORS	AJAI LAMBA (ELEVATED AS HIGH COURT JUDGE)	
36	FAO	805/1991	KUMARI JYOTI & ORS	SHIV SINGH & ORS	R.K JAIN (ELEVATED AS HIGH COURT JUDGE)	
37	FAO	981/1991	RESHMA DEVI AND ORS	SUKHWINDER SINGH AND ORS	MAHARAJ KUMAR	
38	FAO	696/1991	SHRI R.L.SANKHALA SON OF SHRI MANT RAM SANKHALA, SUB JUDGE IST CLASS, GOHOA	DEV DUTT AND ORS	NARESH KATYAL(APPOINTED AS ADDITIONAL DISTRICT AND SESSIONS JUDGE),ASHISH KAPOOR	
39	FAO	881/1991	RAMESH KUMAR	BALVINDER SING & ORS	GURJEET SINGH BAWA	

40	FAO	137/1991	LILLU RAM AND ANOTHER	SMT GEEGA BAI AND ORS	ASHOK AGGARWAL, SARWAN GUPTA, SUBHASH GOYAL	
41	FAO	1217/1991	SURJIT KAUR WIFE OF PARKASH SINGH AND ANOTHER	SUKHWINDER SINGH AND ORS	K.S.SIDHU	
42	Fao	339/1991	R.K.JAIN	THE MANSA COOPERATIVE SPINNING MILL, LTD. MANSA	S.K.SINGLA, VIRINDER AGGARWAL	
43	FAO	221/1991	UNION OF INDIA	ARJAN SINGH ETC.	A.S.CHAUDHARY	
44	FAO	67/1991	NOT CLEAR	NOT AVAILABLE	NOT AVAILABLE	
45	FAO	1271/1991	SATNAM KAUR	GURDIAL SINGH & ORS	AJIT PAL SINGH	
46	FAO	531/1991	PREMO DEVI	SHAMSHER SINGH	PRADEEP BEDI, A.K MALHOTRA	
47	FAO	633/1991	PARMESHWARI DEVI & ORS	PEPSU ROAD TRANSPORT CORP.	DHARMVIR GUPTA(EXPIRED)	
48	FAO	434/1991	KRISHANA RANI AND ORS	KHAIRATI LAL AND ORS	R.L.SAHGAL AND KASTURI LAL, PRADEEP BEDI, P.S. RANA	
49	FAO	66/1991	RESHMA DEVI	JASBEEN KAUR AND ORS	M.L.GUPTA	
50	FAO	328/1991	BHUP SINGH	MOHAN LAL AND ORS	GURJEET SINGH BAWA	
51	FAO	440/1991	ORIENTAL INSURANCE CO. LTD.	NIRMALA DEVI AND ORS	SANJIV PABBI	
52	FAO	383/1991	PATTO	RAJ PAUL ETC	SATISH BHARDWAJ, ASHIT MALIK	
53	FAO	275/1991	MAHABIR SINGH	SHIV NARAIN AND ORS	B.S.MOR	
54	FAO	244/1991	SMT.URMIL LAMBA ETC.	UDHAM SINGH ETC.	R.K.SHARMA	
55	FAO	145/1991	THE NATIONAL INSURANCE CO.LTD	DIPTI KAUSHIK & ORS	MUNISHWAR PURI	
56	FAO	700/1991	JOGINDER SINGH	HARBHAJAN PARLAD KUMAR AND ORS	GURINDER SINGH DHILL(WRITTE N ON TABLAK)	
57	FAO	258/1991	LAL SINGH		ARUN CHANDRA	
58	FAO	259/1991	SMT. BEANT KAUR AND ORS	BHAN SINGH & ORS	BHUPINDER SINGH DHILLON (ELEVATED AS HIGH COURT JUDGE)	
59	FAO	162/1991	SALOCHANA DEVI & ORS	HARDEEP SINGH	RAVI DUTT SHARMA	
60	FAO	345/1991	HARISH CHANDER	UNION OF INDIAA & ORS.	YOGESH KUMAR SHARMA(EXPIRED)	
61	FAO	1291/1991	NASIB SINGH AND ORS	M/S DARSHAN SINGH AND ORS	SUNIL CHADHA	
62	FAO	64/1991	STATE OF PUNJAB	MANJIT KAUR	A.G.PUNJAB	

63	FAO	1398/1991	M/S MODULA HETREATS	EMPLOYEES STATE INS. COR.	KRISHAN LAL KAPUR	
64	FAO	571/1991	EMPLOYEE STATE INSURANCE COR. CHD.	M/S AUTO PISTEN MANUFACTURING CO. LTD. BATALA ROAD AMRITSAR	KRISHAN LAL KAPOOR	
65	FAO	1011/1991	HIMKANTI MISHRA & ANR.	AJAY KUMAR & ORS.	HITINDER SINGH	
66	FAO	382/1991	INDER KAUR	RAM ARORA	NOT AVAILABLE	
67	FAO	539/1991	LAKSHMI PARSHAD & ORS	RAM PAL & ORS	RAJINDER SINGH SIHOTA	
68	FAO	129/1991	UTTAR PRADESH STATE ROAD TRANSPORT CORP. AND ANR.	DEVINDER KAUR AND ORS	RAKESH KUMAR JAIN (ELEVATED AS HIGH COURT JUDGE)	
69	FAO	401/1991	SMT. KALAWATI AND ORS	RAM KUMAR, DRIVER AND ORS	BHUPINDER SINGH WALIA	
70	FAO	263/1991	AMAR KAUR	JARNAIL SINGH AND ORS	G.S.GILL, H.S.G ILL	
71	FAO	273/1991	DOABA TRANSPORT HOSHIARPUR	SURINDER KAUR & ORS	R.S RAI	
72	FAO	97/1991	NATIONAL INSURANCE CO. LTD, CHD	SMT NEELU MOHAN & ORS	MAHARAJ BAKSH SINGH	
73	FAO	98/1991	NATIONAL INSURANCE CO. LTD	SHAKUNTLA & ORS	MAHARAJ BAKSH SINGH	
74	FAO	202/1991	HOSHIARPUR NATIONAL TRANSPORT COMPANY, THROUGH CHAIRMAN SHRI SARBJIT SINGH	SMT. TIJAN DEVI AND OTHERS	RAVINDER MOHAN SURI	
75	FAO	905/1991	TARLOCHAN SINGH SETHI	RAKESH KUMAR AND ANOTHER	SUSHIL KUMAR GOYAL	
76	FAO	1215/1991	LAKSHMI CHAND AND ORS	RAM PHAL AND ORS	ASHIT MALIK	
77	FAO	243/1991	AYUDHAYA PARSHAD	SODHI SINGH & ORS	K.G.CHOUDHRY	
78	FAO	1375/1991	M/S ESCORTS LTD.(MOTOR CYCLE & SCOOTER DIVISION), HAVING ITS REGISTERED OFFICE SITUATE AT H-2, CONNAUGHT CIRCUS, NEW DELHI AND WORKS SITUATE AT 19/6 MILE STONE, MATHURAROAD, FARIDABAD THROUGH ITS CHIEF GENERAL MANAGER, SHRI V.P JUNEJA	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS REGIONAL DIRECTOR NH5, N.I.T FARIDABAD	AMARJIT SINGH CHADHA & LAKHINDER SINGH	

79	FAO	210/1991	THE HOSHIARPUR NATIONAL TRANSPORT CO. THROUGH CHAIRMAN SARABJIT SINGH	SMT. SHANTI DEVI & ORS	RAVINDER MOHAN SURI	
80	FAO	545/1991/546/1991	NASIB KAUR	SARDUL SINGH	ARUN JAIN, M.L. SAGGAR	
81	FAO	609/1991	SHAM LAL & ORS	STATE OF PUNJAB & ORS	ARUN KUMAR	
82	FAO	274/1991	RAM KISHAN	EMPLOYEES STATE INSURANCE CORPORATION & ANR	PHOOL CHAND SHARMA	
83	FAO	166/1991	BABU LAL	BALBIR ETC.	VANITA SAPRA	
84	FAO	188/1991	THE HOSHIARPUR NATIONAL TRANSPORT COMPANY THROUGH CHAIRMAN SARABJIT SINGH	HUSSINA DEVI & ORS	RAVINDER MOHAN SURI	
85	FAO	680/1991	THE NEW INDIA ASSURANCE CO. LTD.	PARAS & ORS	RAVINDER ARORA & ARUN KUMAR	
86	FAO	238/1991	GIANWATI @ SUDHA RANI	RAJ KUMAR	ARUN JAIN	
87	FAO	262/1991	SHANTI DEVI & ORS	HARYANA STATE THROUGH DISTRICT COLLECTOR ROHTAK	VIRENDER SINGH (ELEVATED AS HIGH COURT JUDGE)	
88	FAO	57/1991	NOT CLEAR	NOT CLEAR	V.K SHARMA	
89	FAO	1042/1991	DHARAM SINGH	BALKAR SINGH & ORS	RAJDEEP SINGH	
90	FAO	367/1991	SONA SINGH ETC.	GANGA SINGH ETC	AMRIK SINGH KALRA, MALKEET SINGH	
91	FAO	396/1991	M/S OSWAL OIL & GENERAL MILLS	HET RAM & ANR	GURJEET SINGH BAWA	
92	FAO	540/1991	KARTAR KAUR & ORS	MUKHTIAR SINGH & ORS	RAVINDER CHOPRA, ARUN CHANDRA	
93	FAO	1000/1991	M/S M.F STEELS PVT LTD	HARYANA STATE ELECTRICITY BOARD	ARUN NEHRA	
94	FAO	441/1991	ORIENTAL INS. CO.LTD.	MAHAVIR PARSHAD	SANJIV PABBI	
95	FAO	440/1991	ORIENTAL INSURANCE CO. LTD.	NIRMALA DEVI AND ORS	SANJIV PABBI	
96	FAO	359/1991	SMT SUSHMA PARBHAKAR WIDOW OF MAHENDER KUMAR & ORS	UDHAM SINGH & ORS	PUNEET JINDAL	
97	FAO	133/1991	LAJWANTI & ORS	DHARAM PAL & ORS	RAVINDER MOHAN SURI	
98	FAO	357/1991	PHOOL CHAND	SEWA SINGH & ORS	P.M ANAND	
99	FAO	1314/1991	UNITED INDIA INSURANCE CO. LTD	NANKI DEVI AND ORS	BALDEV SINGH	

100	FAO	149/1991	GURDEEP KAUR	KARAM SINGH	R.S CHEEMA & RAJIV TRIKHA
101	FAO	340/1991	SMT RAVINDER KAUR & ORS	SHRI BALKAR SINGH & ORS	R.S AHLUWALIA
102	FAO	467/1991	SURJIT KAUR	SURINDER KAUR	SUMEET MAHAJAN
103	FAO	997/1991	DEV PARKASH	WALAITI RAM & ORS	GURBACHAN SINGH
104	FAO	1108/1991	SATYA PAL	ROHAP SINGH	NOT AVAILABLE
105	FAO	528/1991	KRISHAN KAUR & ORS	THE STATE OF PUNJAB	MALKEET SINGH
106	FAO	1013/1990	PREM DEVI@PREMVATI	DHANPAT RAI & ORS	R.K.JAIN(ELEVATED AS HIGH COURT JUDGE)
107	FAO	84/1990	MAUJI RAM	SEWA SINGH	I.S BALHARA
108	FAO	828/1990	RAM SARUP	BALDEV SINGH	PARDEEP BEDI, SHISH PAL LALER
109	FAO	85/1990	MAUJI RAM	SEWA SINGH	NOT AVAILABLE
110	FAO	585/1990	SUNDRAN DEVI AND ANOTHER	STATE OF PUNJAB AND ANOTHER	A.S.CHAHAL
111	FAO	833/1990	NATIONAL INSURANCE CO.	SUKHWINDER KAUR	RAVINDER ARORA, ARUN KUMAR
112	FAO	732/1990	SARWAN SINGH	STATE OF PUNJAB & OORS	JITINDER SINGH MANN
113	FAO	878/1990	SMT SANTOSH RANI & ORS	BADRI PRASAD & ORS	O.P SHARMA
114	FAO	704/1990	AVTAR SINGH	UJAGGAR SINGH & ORS	HEMANT KUMAR (ELEVATED AS HIGH COURT JUDGE)
115	FAO	901/1990	NEW INDIA ASSURANCE CO. LTD	AKBARI ETC	PAWAN BANSAL
116	FAO	1010/1990	LAL CHAND ETC	STATE OF HARYANA	GOPI CHAND
117	FAO	440/1990	SARABJIT SINGH & ORS	STATE OF PB.	M.L.MERCHEA
118	FAO	570/1990	KASTURI DEVI & ORS.	ABHEY RAM	RANDEEP SURJEWALA
119	FAO	203/1990	M/S PB. AGRO INDIA CORP.	SOHAN SINGH	SANJEEV GUPTA
120	FAO	509/1990	DARSHAN SINGH	PEPSU ROAD TRANSPORT CORPORATION	MISS. MALKIAT MANN
121	FAO	915/1990	NATIONAL INSURANCE CO.LTD.	BALWINDER SINGH AND OTHERS	PRADEEP BEDI, P.S.RANA
122	FAO	331/1990	SATPAL	STATE OF PUNJAB	P.S. RANA,PRADEEP BEDI, ANIL K. MALHOTRA
123	FAO	221/1990	KABAL SINGH	HARBANS SINGH	H.S CHAWLA
124	FAO	333/1990	NEW MIDH BHABRA TRANSPORT CO.PRI.LTD.	SMT. SURINDER KUMARI AND ORS.	RAJ KUMAR MAHAJAN
125	FAO	287/1990	SMT. RAJINDER KAUR AND ORS.	M/S NITO ROADWAYS PRI.LTD AND ORS	SURESH AMBA
126	FAO	374/1990	GURDEEP KAUR & ORS	SATNAM SINGH & ORS	RAVINDER CHOPRA & ARUN CHANDRA

127	FAO	528/1990	UNITED INDIA INSURANCE CO. LTD	SMT NASEEBAN & ORS	BALDEV SINGH	
128	FAO	663/1990	KUSUM LATA & ANR	BRIJ LAL & ORS	AAKASH JAIN	
129	FAO	604/1990	SMT JOGINDER KAUR ETC	DIDAR SINGH & ANR	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)	
130	FAO	824/1990	USHA RANI & ORS	MEWA SINGH & ORS	SACHIN MITTAL	
131	FAO	660/1990	SH. JAI RAM DASS & ORS	SH. BRIJ LAL & ORS	AAKASH JAIN	
132	FAO	686/1990	SMT MOHINDER KAUR & ANR	RAVINDER SINGH & ORS	SARWAN SINGH	
133	FAO	680/1989	SAMTA RANI ETC	VIJAY KUMAR ETC.	VINOD KUMAR KATARIA	
134	FAO	1302/1989	BUR SINGH & ANR	M/S NANDU LAL PIARA LAL & ORS	DHARAM VIR GUPTA(EXPIRED)	
135	FAO	1104/1989	SMT.RASHPAL KAUR	SH.MANMOHAN SINGH ETC.	PRIT PAL SINGH SANDHU, GURBACHAN SINGH CHEEMA	
136	FAO	961/1989	SURJIT SINGH	UNION OF INDIA	RAVINDER SETH	
137	FAO	1192/1989	RATTAN SINGH & ORS	AJIT SINGH & ORS	SUVIR DEWAN	
138	Fao	1114/1989	TAJWINDER KAUR @ GUDDI	STATE OF PUNJAB	VINOD KUMAR KATARIA	
139	FAO	260/1989	M/S SURINDER KUMAR & ORS	DARSHNA DEVI ORS	ATUL MAHAJAN	
140	FAO	233/1989	SWARN KAUR	STATE OF HARYANA AND ORS.	I.P.S. DOABIA	
141	fao	234/1989	JAGJIT KAUR	STATE OF HARYANA ETC.	I.P.S. DOABIA	
142	FAO	1339/1989	UJAGAR SINGH	SMT. BHUPINDER KAUR ETC	LALIT MOHAN SURI, ARUN KUMAR	
143	FAO	807/1989	UNITED INDIA INS. CO.LTD.	SUDERSHAN VERMA AND ORS.	NOT AVAILABLE	
144	FAO	1575/1992	BIRMATI & ORS	SAHIR & ORS	RAO RANJIT	
145	Fao	1118/1992	JASPAL KAUR	SIKANDAR SINGH ETC.	NAND LAL	
146	FAO	1130/1992	UNION OF INDIA	BALDEV SINGH	ASHOK SINGH CHOUDHRY	
147	FAO	1654/1992	HAWA SINGH DAHIYA	BIJENDER SINGH & ORS	AMAN DAHIYA	
148	FAO	1690/1992	UNITED INDIA INSURANCE CO. LTD	UNION OF INDIA AND ORS.	PAUL S.SAINI, P.N.KHANNA	
149	FAO	207/1992	CHANCHAL DEVI	ANOKH SINGH	RAVINDER ARORA	
150	FAO	1356/1992	NOT AVAILABLE	NOT AVAILABLE	RANDHIR SINGH DHANKAR (EXPIRED)	
151	FAO	872/1992	PINKI & ORS	BHAGAT RAM & ORS	ANIL KHETARPAL	
152	FAO	287/1992	ORIENTAL INSURANCE CO. LTD.	CHAINCHAL DEVI & ORS	RAVINDER ARORA	
153	FAO	1577/1992	VIJAY LAXMI & ORS	DEV RAJ & ORS	YOGINDER MOHAN BHAGIRATH	
154	FAO	1255/1992	UNITED INDIA INSURANCE CO. LTD	VISHNU KUMAR AND ORS	D.S.JANDIALA	

155	FAO	416/1992	CAPT. A.S.LAMBA	SUBE SINGH DALAL AND ANR.	R.S.RANDHAW A, R.S.BAJAJ	
156	FAO	1298/1992	M/S BARJINDERA TRADERS	INDERJIT SINGH AND OTHERS	DEEPALI PURI, MUNISHWAR PURI	
157	FAO	974/1992	SHIV NARAIN SHAH	ANGREJ SINGH & ORS	SUNIL CHADHA	
158	FAO	1199/1992	SWARANJIT KAUR AND ORS	PREMDEEP KAUR AND ORS	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)	
159	FAO	1440/1992	BALJIT SINGH	MOHAN SINGH AND ORS	DES RAJ MAHAJAN,VIN EY KUMAR MAHAJAN	
160	FAO	873/1992	SANJAY SETIA	RAM KARAN AND ORS	ANIL KHETARPAL	
161	FAO	312/1992	URMILA DEVI NARULA & ORS	BALWANT SINGH & ORS	DEEPAK SURI, R.M.SURI	
162	FAO	1404/1992	BEANT KAUR & ORS	SHRI SUKHWANT SINGH & ORS	M.M.S BEDI (ELEVATED AS HIGH COURT JUDGE)	
163	FAO	1527/1992	UNION OF INDIA	SADHU SINGH	HARINDER SINGH GIANI (EXPIRED)	
164	FAO	919/1992	ORIENTAL INS. CO.LTD.	SAROJ RANI	SUBHASH GOYAL, SATISH JAIN	
165	FAO	982/1992	SUBHASH CHAND	SMT. SHANTI DEVI & ORS	GOPI CHAND	
166	FAO	36/1992	VEENA KUMARI	HIRALAL & ORS	SURINDER MOHAN SHARMA	
167	FAO	1552/1992	MASTER MANJIT SINGH & ANR	BACHAN SINGH & ORS	O.P HOSHIARPURI, S.K PRUTHI	
168	FAO	196/1992	VINOD KUMAR & ORS.	PURNIMA KHANNA & ORS.	SATISH JAIN, SUBHASH GOYAL	
169	FAO	1161/1992	KELA DEVI	SURJEET SINGH & ORS	V.B AGGARWAL, SATPAL SINGH	
170	FAO	1289/1992	SAT PAL SINGH	MIRIMAL MITTAL	AJAY AGGARWAL,J. L.MALHOTRA	
171	FAO	1138/1992	ROHITASHAV GOSWAMI	DINESH TAK & ORS	AMIT RAWAL	
172	FAO	1020/1992	MOHINDER & ORS	UNION OF INDIA & ORS	VINOD KATARIA	
173	FAO	600/1992	NATIONAL INSURANCE CO.	GURDEV KAUR	RAVINDER CHOPRA, ARUN CHANDRA , RAI SINGH CHAUHAN	
174	FAO	228/1992	RAGHBIR KAUR AND ORS	DHARAM VIR BEDI AND ORS	AVINASH CHANDER	
175	FAO	130/1992	EMPLOYEE STATE INSURANCE	CROWN WOOLLEN MILLS ETC	KRISHAN LAL KAPOOR	
176	FAO	1605/1992	MOHINDER PAL KAPOOR	SMT OMI & ORS	ATUL LAKHANPAL, RANJAN LAKHANPAL	
177	FAO	158/1992	RAJINDER SINGH	TEJ PAL	SUSHIL KUMAR GOYAL	
178	FAO	83/1992	M.S.PALL TRAVELLERS	SAVITRI DEVI	MUNISHWAR PURI	

179	FAO	159/1992	JAG RAM	TEJ PAL	SUSHIL KUMAR GOYAL
180	FAO	1208/1992	SURJIT KAUR AND ANOTHER	BHUPENDER SINGH AND ORS	HARPREET KAUR DHILLON, RAVINDER KAUR, NIHAL SINGHWALA
181	FAO	299/1992	RANJIT SINGH	INDER SINGH ETC	ISHWAR SINGH BALHARA, BAHADUR SINGH, BANHADUR SINGH PAHAWA
182	FAO	1689/1992	NOT AVAILABLE		SANJEEV PABBI
183	FAO	253/1992	TARLOCHAN SINGH	SWAY SINGH & ORS	S.S. AULAKH
184	FAO	1260/1992	SMT. KRISHNA MANCHANDA AND ORS	HARYANA STATE AND ORS	RAVI KANT SHARMA
185	FAO	1755/1992	KAILASH CHANDER	DELHI FINANCIAL CORP.	G.S.CHADHA
186	FAO	1038/1992	RAM PHAL & ANR	MAHA SINGH & ORS	BHUPINDER SINGH VIRK
187	FAO	762/1992	SUKHDARSHAN SINGH & ANR	KAMLA DEVI & ORS	RAJINDER KRISHAN AGGARWAL
188	FAO	1740/1992	KIRPAL SINGH	PRITHI CHAND& ANR	Y.K.SHARMA(EXPIRED)
189	FAO	325/1992	SHAM SUNDER	DEV RAJ & ORS	SIDHARTH SARUP
190	FAO	157/1992	MALKIAT SINGH	SAT NARAIN & ORS	SUBHASH GOYAL, SATISH JAIN
191	FAO	766/1992	SUKHDARSHAN SINGH & ORS	KAPOOR KAUR	RAJINDER KRISHAN AGGARWAL
192	FAO	888/1992	BANTA DEVI	TARAN CHAND	SURINDER MOHAN SHARMA, GURMIT SINGH
193	FAO	764/1992	SUKHDARSHAN SINGH & ORS	RAJINDER KUMAR & ANR	RAJINDER KRISHAN AGGARWAL
194	FAO	324/1992	BIRU	SH BAJRANG @ PAPPU & ORS	SHISH PAL LALER
195	FAO	767/1992	SUKHDARSHAN SINGH & ORS	GURPREET KAUR	RAJINDER KRISHAN AGGARWAL
196	FAO	1062/1992	UNION OF INDIA & ORS	DARSHAN SINGH & ORS.	VINEY MITTAL(ELEVATED AS HIGH COURT JUDGE)
197	FAO	1011/1992	TARANJIT KAUR	GURDEV SINGH & ORS	S.S. RANDHAWA
198	FAO	22/1992	SMT KALAWATTI & ORS	SHRI KRISHAN & ORS	P.N MAKANI (EXPIRED)
199	FAO	286/1992	MISS USHA (MINOR DAUGHTER OF SUNEHRA RAM R/O JUNDLA TEHSIL & DISTT KARNAL	THE STATE OF HARYANA & ORS	ARVIND SINGH

200	FAO	99/1992	NATIONAL INSURANCE COMPANY SONEPAT (POLICY NUMBER 403704/6302253) JULY, 1989	RAMESHWAR S/O ZILE SINGH S/O PHOOL SINGH & ORS	SUBHASH GOYAL & SATISH JAIN, ASHOK AGGARWAL	
201	FAO	973/1992	DARSHAN SINGH ETC	ABDUL HAMID & ANR	O.P HOSHIARPURI, S.K. PRUTHI	
202	FAO	1035/1992	GURDEEP SINGH VIRK	AZAD SINGH & ANR	K.S SIDHU	
203	FAO	1465/1992	EMPLOYEES STATE INSURANCE CORPORATION	220K.V GRID SUB STATION BHAKRA BEAS MANAGEMENT BOARD	KRISHAN LAL KAPUR	
204	FAO	1306/1993	VIDYA	U.O.I	ARUN KUMAR	
205	FAO	1185/1993	JAI RAM	JAIMAL ETC.	BHOOP SINGH	
206	FAO	343/1993	ORIENTAL INSURANCE CO. LTD.	SUMAN BALA & ORS	NAVEEN DARYAL, RAVINDER ARORA	
207	FAO	75/1993	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
208	FAO	32/1993	UNION OF INDIA	JASWANT SINGH AND ORS	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
209	FAO	40/1993	U.O.I.	DARBARA SINGH	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
210	FAO	31/1993	UNION OF INDIA	GURDIP SINGH & ORS	DEEPAK THAPAR, MADHU KHANNA	
211	FAO	1531/1993	SMT.SURESH DEVI	ROSHAN LAL AND ORS	BHUPINDER SINGH WALIA	
212	FAO	9/1993	UNION OF INDIA	CHANAN SINGH	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
213	FAO	1574/1993	BALBIR SINGH	GURCHARAN KAUR	G.D HANS, M.L RANDHAWA	
214	FAO	1556/1993	EMPLOYEES STATE INSURANCE CORPORATION	M/S BIRLA OIL MILLS, MALOUT	KRISHAN LAL KAPOOR	
215	FAO	1635/1993	SHRI RAM ETC	GENERAL PUBLIC & BHAGWAN DASS ETC	K.S JETLEY	
216	FAO	1571/1993	SMT. SAVITRI DEVI & ORS	ROSHAN LAL & ORS	BHUPINDER SINGH WALIA	
217	FAO	150/1993	NATIONAL INSURANCE CO.LTD.	ANJU BALA AND ORS	PARDEEP BEDI, A.S.VIRK	
218	FAO	1894/1993	GURDEV SINGH & ANR	SATPAUL SINGH & ORS	MAHESH GROVER (ELEVATED AS HIGH COURT JUDGE)	
219	FAO	30/1993	UNION OF INDIA	AMAR KAUR AND ORS	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	

220	FAO	1101/1993	UNION OF INDIA	M/S ORIENTAL INS.CO.LTD.	DEEPAK THAPAR, KARMINDER SINGH	
221	FAO	690/1993	SURAJ MAL & ANR	SAT PAL & ANR	ASHISH KAPOOR	
222	FAO	913/1993	MAMTA RANI	JAIPAL AND ORS.	M.S.RAHI, I.S.SAINI	
223	FAO	13/1993	UNION OF INDIA	SMT SWARAN KAUR AND OTHERS	DEEPAK THAPAR,KARM INDER SINGH	
224	FAO	1005/1993	SMT. GURMIT KAUR AND ORS.	RANDHIR SINGH AND ORS.	RAJINDER PAL SINGH RANA, SADHNA RANA	
225	FAO	136/1993	SURAIN KAUR AND OTHERS	NISHAN SINGH AND OTHERS	K.S.AHLUWALI A(ELEVATED AS HIGH COURT JUDGE)	
226	FAO	1105/1993	UNION OF INDIA	STEEL AUTHORITY OF INDIA LTD.	DEEPAK THAPAR, RAJ KUMAR GOYAL, VIJAY SHARMA,KAR MINDER SINGH	
227	FAO	315/1993	SMT MANJIT KAUR ETC	HARBANS SINGH ETC	VINOD CHOUDHRI	
228	FAO	90/1993	RESHAM KAUR AND ORS	S.B.GOHIAN	L.S.WASU,ARU N JAIN	
229	FAO	1088/1993	UNION OF INDIA	THE INDIA IRON AND STEEL COMPANY LTD.	DEEPAK THAPAR,KARM INDER SINGH	
230	FAO	912/1993	BHAGWATI DEVI AND ORS	JAIPAL SINGH AND ORS	M.S.RAHI, I.S.SAINI	
231	FAO	542/1993	SHRI RAJINDER KUMAR	SUKH DARSHAN SINGH AND ORS	RAMAN MAHAJAN	
232	FAO	1917/1993	SMT MITHLESH RANI	SHRI PARDEEP KUMAR	BALDEV RAJ MAHAJAN	
233	FAO	1634/1993	PUNJAB STATE ELECTRICITY BOARD	BALDEV SINGH	H.N.MEHTANI	
234	FAO	907/1993	PUNJAB STATE ELECTRICITY BOARD	M/S ARKAYS ELECTRICALS, 118 SHIVAJI NAGAR	J.C.NAGPAL(E XPIRED)	
235	FAO	960/1993	CHANDER KALAN	SUBRAMANIAM & ORS	RAJPAL YADAV	
236	FAO	1530/1993	GURDEEP SINGH	PARGAN SINGH ETC	H.S.CHAWLA	
237	FAO	1084/1993	UNION OF INDIA	STEEL AUTHORITY OF INDIA LTD.	DEEPAK THAPAR, MADHU KHANNA,KARM INDER SINGH	
238	FAO	25/1993	UNION OF INDIA	SOHAN SINGH	DEEPAK THAPAR	
239	FAO	1679/1993	RACHNPAL KAUR AND ORS	JIT SINGH	GURPREET SINGH	
240	FAO	955/1993	PARAMJIT SINGH & ORS	PUNJAB FINANCIAL CORPORATION	MANDEEP .S. BEDI, M. S. RATTA(EXPIRE D)	
241	FAO	1193/1993	SMT. SUNITA DEVI AND ORS	SAT PAUL SINGH AND ORS	SUBHASH GOYAL	
242	FAO	1766/1993	JAHRO	SMT. BIMLA DEVI	KULVIR NARWAL	
243	FAO	1361/1993	BALBIR KAUR & ORS	PRITAM KAUR & ORS	G.S SAURA, H.S. LEKHI	

244	FAO	646/1993	PB. STATE CIVIL SUPPLIES CORP.	U.O.I	THAKUR KARTAR SINGH	
245	FAO	1384/1993	SANTOSH BALA & ORS	M/S CITCO INDIA PVT LTD	AMARJIT MARKAN	
246	FAO	311/1993	NASIB SINGH ETC.	RAM DEVI PURI ETC.	BHAGWAN SINGH	
247	FAO	1752/1993	UNION OF INDIA ETC.	RAM KISHAN AND ORS	D.D.SHARMA	
248	FAO	1528/1993	KANHIYA LAL & ANR	M/S KHALRA FABRICS & ORS	R.P SHARMA	
249	FAO	898/1993	UNION OF INDIA & ORS	MS. SURJIT KAUR & ORS	AJAI LAMBA (ELEVATED AS HIGH COURT JUDGE)	
250	FAO	125/1993	RAJU	HARYANA MINERAL LTD. & ORS	ANIL KUMAR	
251	FAO	1887/1993	JAGIR SINGH & ORS	JAGJIT SINGH GILL & ORS	AMIT RAWAL	
252	FAO	1226/1993	RANJIT SINGH	ANMOL YADAV	P.C.MEHTA (EXPIRED) MAHARAJ BAKHSH SINGH, SARVDEEP SINGH SAINI	
253	FAO	34/1993	UNION OF INDIA	MOHINDER KAUR & ORS	KARMINDER SINGH, DEEPAK THAPAR, MUKESH SINGAL	
254	FAO	1330/1993	OMKAR	KRISHAN LAL	RAJ PAL YADAV	
255	FAO	192/1993	KRISHNA DEVI & ORS	RAJESH	R.K VERMA	
256	FAO	21/1993	UNION OF INDIA	AMAR KAUR ETC	MUKESH SINGAL, DEEPAK THAPAR, KARMINDER SINGH	
257	FAO	1866/1993	MRS. SAROJ MEHTA	M/S PUNJAB AGRO RICE BRAN EXTRACTION LTD. & ORS	H.S.CHAWLA	
258	FAO	719/1993	ARUN KUMAR	SURJIT SINGH AND ORS	ASHIT MALIK	
259	FAO	1217/1993	ALKA	ISHWAR & ORS	BALBIR CHAHAR	
260	FAO	1467/1993	AMRIT PAL KAUR	AVTAR SINGH	JASBIR RATTAN	
261	FAO	783/1993	UNION OF INDIA	M/S INDIAN IRON AND STEEL CO.LTD.	DEEPAK THAPAR, MADHU KHANNA, KARMINDER SINGH	
262	FAO	36/1993	UNION OF INDIA	BHAJAN SINGH & ORS	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
263	FAO	652/1993	DURI BAI	BALWANT SINGH	BHUPINDER SINGH WALIA	
264	FAO	1654/1993	UNION OF INDIA	PUNJAB STATE TUBWELL CORP.	AJAI LAMBA (ELEVATED AS HIGH COURT JUDGE)	
265	FAO	1472/1993	SHUBH RAM	DHANNA SINGH	GURCHARAN SINGH	

266	FAO	1863/1993	SATPAL	PROP/MANAGER SHRI ADARSH MIDHA & ANR	ASHIT MALIK	
267	FAO	687/1993	DES RAJ	INDER SINGH AND OTHERS	RAM SWARUP	
268	FAO	19/1993	UNION OF INDIA	MAL SINGH ETC.	DEEPAK THAPAR	
269	FAO	26/1993	UNION OF INDIA	AMRIK SINGH AND ORS	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
270	FAO	1663/1993	SUKHJIT SINGH	SHAVINDER KAUR	G.S DHILLON	
271	FAO	506/1993	RANJIT SINGH & ORS	MOHINDER SINGH & ORS	BHUPINDER SINGH WALIA	
272	FAO	534/1993	VAKIL CHAND & ANR	SMT. TEEJAN & ORS	RAVINDER ARORA	
273	FAO	8/1993	U.O.I	CHARAN SINGH	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
274	FAO	1751/1993	U.O.I	RAMINDER PAUL KAUR AND ORS	D.D.SHARMA	
275	FAO	544/1993	RAJINDER KAUR ETC	SUKH DARSHAN SINGH ETC	RAMAN MAHAJAN	
276	FAO	1693/1993	KHEM CHAND GUPTA	INDIAN OVERSEAS BANK	DEEPAK SURI, ARUN KUMAR	
277	FAO	1692/1993	RENU GUPTA	INDIAN OVERSEAS BANK	DEEPAK SURI, ARUN KUMAR	
278	FAO	1196/1993	E.S.I CORP.	JAGJIT INDUSTRIES LTD.	KRISHAN LAL KAPUR	
279	FAO	410/1993	SUNITA & ORS	AMAR SINGH & ORS	SURYA KANT (ELEVATED AS HIGH COURT JUDGE) & RANJIT SAINI	
280	FAO	29/1993	U.O.I	CHARAN KAUR ETC	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
281	FAO	14/1993	UNION OF INDIA	MEHAR KAUR AND ORS	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
282	FAO	169/1993	NOT AVAILABLE	NOT AVAILABLE	LALIT MOHAN SURI	
283	FAO	33/1993	UNION OF INDIA	HUKAM SINGH & ORS	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH	
284	FAO	1515/1993	JASWANT SINGH & ORS.	SMT. PUSHPA DEVI & ORS.	SUBHASH GOYAL	
285	FAO	7/1993	UNION OF INDIA	JOGINDER SINGH & ORS.	MUKESH SINGAL, DEEPAK THAPAR, KARMINDER SINGH	
286	FAO	1371/1993	SURJIT SINGH	JAIRAM & ORS	JOGINDER SINGH DUHAN	

287	FAO	993/1993	SMT. SWARAN KAUR ETC.	RAGHUBIR KUMAR AND ETC.	HARNEK SINGH	
288	FAO	1089/1993	UNION OF INDIA	STEEL AUTHORITY OF INDIA LTD.	DEEPAK THAPAR, KARMINDER SINGH	
289	FAO	1802/1993	JAGDISH	DHOLU RAM & ORS	BHUPINDER SINGH WALIA	
290	FAO	1106/1993	UNION OF INDIA AND ORS.	M/S INDIAN IRON AND STEEL CO. LTD.	DEEPAK THAPAR, KARMINDER SINGH	
291	FAO	653/1993	SMT MEWA DEVI WD/O SHRI CHAND & ORS	ASHOK KUMAR S/O LAKSHMI CHAND MEHTA & ORS	BHUPINDER SINGH WALIA	
292	FAO	37/1993	UNION OF INDIA	SMT HARSIMAR KAUR AND ORS	DEEPAK THAPAR, MUKE SH SINGAL, KARMINDER SINGH	
293	FAO	17/1993	UNION OF INDIA	HARBANS KAUR & ORS	DEEPAK THAPAR, MUKESH SINGAL	
294	FAO	1136/1993	SMT SAROJ RANI & ORS	MAHA SINGH & ORS	RAMESHWAR SINGH MALIK (ELEVATED AS HIGH COURT JUDGE)	
295	FAO	1583/1993	SATPAL VERMA & ANR	PRITAM S/O SHRI BISHNA RAM R/O BIJOLI, TEHSIL JAGADHRI, DIST T YAMUNA NAGAR & ANR	DINESH KUMAR, RAJEEV GODARA	
296	FAO	378/1993	GEENA DEVI & ORS	BALWAN & ORS	R.K JAIN (ELEVATED AS HIGH COURT JUDGE)	
297	FAO	1843/1993	THE KHADIALA SAINIAN AGRICULTURAL COOPERATIVE SERVICE SOCIETY LTD.	SMT. MOHINDER KAUR WIDOW OF SARUP SINGH & ORS	K.G CHOUDHRY	
298	FAO	791/1993	R.S.R.T.C	NIRMLA DEVI ETC	MUNISHWAR PURI	
299	FAO	337/1993	THAKUR SINGH S/O PRABHU SINGH HARIJAN	BHAIYA RAM & ORS	AMRIK SINGH KALRA, J.S SHEIKHUPURI	
300	FAO	1750/1993	UNION OF INDIA & ORS	NASIB SINGH & ORS	D.D SHARMA	
301	FAO	1684/1993	KHEM CHAND S/O SIRI RAM	MANDEEP KAUR & ORS	PARMINDER SINGH BAWA	
302	FAO	1452/1993	RAM KUMAR	MAHINDER KUMAR AND OTHERS	ARUN JAIN	
303	FAO	1555/1993	EMPLOYEES STATE INSURANCE CORP.	UPPER GANGES LTD. SUGAR AND INDUSTRIES	KRISHAN LAL KAPUR	
304	FAO	28/1993	UNION OF INDIA	PIARA SINGH & ORS	DEEPAK THAPAR, KARMINDER SINGH	
305	FAO	1566/1993	UNITED INDIA INSURANCE CO. LTD.	SMT KAMLA & ORS	RAVINDER ARORA	
306	FAO	77/1993	TARAWATI & ORS	CHATTAR SINGH & ORS	RAJ PAL YADAV	

307	FAO	784/1993	UNION OF INDIA	M/S INDIAN IRON AND STEEL CO.LTD.	DEEPAK THAPAR	
308	Fao	315/1995	SMT MANJIT KAUR ETC	HARBANS SINGH ETC	VINOD CHOUDHRI	
309	FAO	1829/1993	R.C.JAIN	PUNJAB NATIONAL FERTILIZER AND CHEMICALS LTD.	ANUJ RAURA	
310	FAO	1736/1993	SHAM LAL	INDERPAL SINGH	PRITAM SAINI, SUKHDEV SAINI, RAJNISH NARULA	
311	FAO	892/1993	NATIONAL INSURANCE CORP. LTD	BIRBAL & ORS	PRADEEP BEDI, RANJIT SAINI, RAJINDER GOYAL, LALIT THAKUR, MS. SEEMA RATHI	
312	FAO	1454/1993	KRISHNA DEVI @ KRISHNA DEVI & ORS	SUBHASH & ORS	ARUN JAIN	
313	FAO	1443/1993	RAM GOPAL MANGLA S/O SHRI DURGA PARSHAD	GENERAL PUBLIC & ORS	SANJAY MAJITHIA	
314	FAO	511/1993	UNION OF INDIA AND ORS	INDIAN IRON AND STEEL CO.LTD. CALCUTTA	RAJ KUMAR GOYAL	
315	FAO	1749/1993	UNION OF INDIA	ARJAN SINGH AND ORS	D.D.SHARMA	
316	FAO	732/1993	CHHINDER KAUR	TEJ KAUR/GENERAL PUBLIC	NAWAB SINGH VIRK	
317	FAO	173/1993	ORIENTAL INSURANCE CORPORATION	SAROJ DEVI ETC	NAND LAL SAMMI	
318	FAO	1426/1994	DHARAM SINGH	JAGMOHAN KUMAR & ORS	RAVINDER CHOPRA, ARUN CHANDRA, RAI SINGH CHAUHAN	
319	FAO	1065/1994	RAVINDER PAL SINGH	BARKAT SINGH & ORS	O.P HOSHIARPURI	
320	FAO	187/1994	UNION OF INDIA	SMT SANTOSH JAIN AND ORS	S.K.JAIN (ELEVATED AS HIGH COURT JUDGE)	
321	FAO	887/1994	RAM NIWAS AND ANR	FATEH SINGH	JASWANT JAIN	
322	FAO	2014/1994	NEW INDIA ASSURANCE CO. LTD	BABU LAL	NOT AVAILABLE	
323	FAO	1502/1994	RAJBALA WIDOW OF RISHI PAL AND ORS	PALA RAM @ RAJPAL AND ORS	TAHAR SINGH ANHAL	
324	FAO	1588/1994	JOSHI ENGG. WORKS	NEELAM RANI AND ANR	P.K.MUTNEJA	
325	FAO	1672/1994	SMT. HIRIDYANTI	PARMINDER & ORS.	R.S. SIHOTA, C.L. VERMA	
326	FAO	137/1994	M/S TAKHAR COLDSTORAGE	PUNJAB FINANCIAL CORPORATION	VIKRAM GREWAL	
327	FAO	2403/1994	OM PARKASH S/O BANWARI	KANAHAYA LAL & ORS	SANJEEV AGGARWAL	

328	FAO	369/1994	MANJIT KAUR & ORS	STATE OF PUNJAB & ORS	PUNEET JINDAL	
329	FAO	1067/1994	PSEB	KARNAIL SINGH	GOVIND GOEL, ANUPAMA GOEL	
330	FAO	1136/1994	GURMUKH SINGH & ORS	LATOOR SINGH	AJIT SINGH VIRK	
331	FAO	1046/1994	JOGINDER SINGH	SATPAL ARORA & ORS	ARVIND SINGH	
332	FAO	946/1994	ASHOK KUMAR	RAJPAL & ORS	SIDHARTH SINGH	
333	FAO	2443/1994	ORIENTAL INSURANCE CO. LTD.	BIRMATI	RAVINDER ARORA	
334	FAO	2166/1994	NATIONAL INSURANCE CO.	KAMLESH RANI & ORS	N.K KHOSLA	
335	FAO	349/1994	AMARJIT SINGH	UNION OF INDIA	D. KHANNA	
336	FAO	1988/1994	NATIONAL INSURANCE CO. LTD.	SMT. HIRA MUNI DEVI AND ORS	PRADEEP BEDI	
337	FAO	2480/1994	GURDEV SINGH & ORS.	GRAM PANCHAYAT & ORS.	K.G.CHAUDHARY, MUNISHWAR PURI, K.K.BENIWAL	
338	FAO	1883/1994	AVON SCALE CORPORATION , SONEPAT	EMPLOYEES STATE INSURANCE CORPORATION LTD	P.K MUTNEJA	
339	FAO	1963/1994	KAUSHALAYA DEVI ETC	STATE OF PUNJAB ETC	AMRIK SINGH KALRA, GURPAL SINGH	
340	FAO	1429/1994	GAJAN SINGH	JAGMOHAN KUMAR & ORS	RAVINDER CHOPRA, ARUN CHANDRA , RAI SINGH CHAUHAN	
341	FAO	1920/1994	ORIENTAL INSURANCE CO. LTD.	MIHAN SINGH AND ORS	N.K.KHOSLA	
342	FAO	317/1994	RANJIT	RATTAN SINGH & ORS.	ATUL LAKHANPAL, MRS C.L.LAKHANPAL	
343	FAO	1921/1994	ORIENTAL INS. CO. LTD.	AFSARI AND ORS	N.K.KHOSLA	
344	FAO	328/1994	BALA RAM	TIRVENI & ORS.	R.S.SIHOTA,C. L.VERMA	
345	FAO	321/1994	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
346	FAO	1146/1994	UNITED INDIA INSURANCE CO LTD	BALWINDER KAUR & ORS	RAJESH KHURANA	
347	FAO	847/1994	LATOOR SINGH	GURMUKH SINGH & ANR	RAM NIWAS LOHAN	
348	FAO	1595/1994	GEETA & ORS	HARWINDER SINGH & ORS	D.K AGGARWAL	
349	FAO	978/1994	RAJINDER PARSAD	BALBIR SINGH & ORS	SACHIN MITTAL	
350	FAO	1465/1994	SMT.RAJ GARG	SHRI GIAN SINGH AND ORS	AJAI LAMBA(ELEVATED AS HIGH COURT JUDGE)	
351	FAO	2031/1994	SURINDER SINGH	SMT.GIANO DEVI AND ORS	AJAI LAMBA(ELEVATED AS HIGH COURT JUDGE)	

352	FAO	1422/1994	TARANJEET SINGH	BRIJ NANDAN SINGH AND ORS	M.S.RAHI (EXPIRED)	
353	FAO	1433/1994	NEW INDIA INS. CO.	BAJRANG LAL SAINI	SUBHASH GOYAL	
354	FAO	154/1994	ARVINDER PAL KAUR AND ANR	JOGA SINGH AND ORS	DEEPAK THAPAR, BIKRAM SINGH GILL	
355	FAO	2165/1994	NATIONAL INSURANCE CO. LTD.	KHIWANI & ORS	N.K KHOSLA	
356	FAO	189/1994	DHARAM PAL	NARANGI DEVI	A.S.KANWAR	
357	FAO	2016/1994	NEW INDIA ASSURANCE CO. LTD	PM PARKASH & ORS	DEEPAK SURI, ARUN KUMAR	
358	FAO	2498/1994	SH.RAVI DUTT	THE SUB DIVISIONAL OFFICER H.S.E.B AND ORS.	RAJ PAL YADAV	
359	FAO	2530/1994	NATIONAL INSURANCE CO. LTD	GURA BAI & ORS.	MAHARAJ BAKSH SINGH	
360	FAO	344/1994	LUDHIANA DISTT MILK PRODUCERS UNION LTD. & ANR	GURJEET KAUR & ORS	P.S PATWALIA (ELEVATED AS HIGH COURT JUDGE), NAMIT KUMAR	
361	FAO	170/1994	SMT. USHA DEVI	SUBHASH CHANDER & OTHERS	KULVIR NARWAL	
362	FAO	1525/1994	NATIONAL INS.CO.LTD.	KELA DEVI AND ORS	DEEPAK SURI,ARUN KUMAR	
363	FAO	226/1994	SMT. OM PATI & ORS	JAIMAL	JAGDISH MANCHANDA	
364	FAO	1763-A/1994	ASHA RANI AND OTHERS	TERSEM SINGH AND OTHERS	RAVINDER CHOPRA	
365	FAO	1183/1994	SANTOSH DEVI AND ANR.	STATE OF HARYANA AND ORS.	SHIV KUMAR SHARMA	
366	FAO	77/1994	M/S ARYNIT ENT.(P) LTD.	EMPLOYEEES STATE INSURANCE CO.	R.L.CHOPRA	
367	FAO	2519/1994	NATIONAL INS.CO.LTD.	NEELAM AND ORS	PARDEEP BEDI, RAI SINGH CHAUHAN	
368	FAO	422/1994	SMT.BUDHO DEVI AND ORS	RAMESH KUMAR AND ORS	P.N. MAKANI (EXPIRED)	
369	FAO	1093/1994	ORIENTAL INSURANCE CO. LTD.	SINGH RAM AND ORS	SANJIV PABBI	
370	FAO	583/1994	RAMESH KUMAR MEHTA	M/S PUNJAB AGRO RICE BRAN EXTRACTION LTD. AND ORS.	H.S.CHAWLA	
371	FAO	2255/1994	MRS.MANJIT KAUR AND ORS	HEM RAJ AND ORS	MRS. SUSHIL DOGRA	
372	FAO	947/1994	SATISH KUMAR	RAJ PAL AND ORS	SIDHARTH SARUP	
373	FAO	2373/1994	SMT. DALWINDER KAUR & ORS	BALWINDER & ORS	SURINDER MOHAN SHARMA	
374	FAO	2096/1994	JAGMEET KAUR AND ORS	JAGDISH LAL AND ORS	G.S.PUNIA	
375	FAO	1550/1994	GIRDAWARI & ORS	DALIP SINGH & ORS	BHUPINDER SINGH WALIA	

376	FAO	1779/1994	THE ORIENTAL INSURANCE CO. LTD	SMT. KUNTI & ORS	N.K KHOSLA	
377	FAO	671/1994	SMT. SANSARI & ORS.	BEANT SINGH & ORS.	DEEPAK SURI, B.S. DHILLON(ELEVATED AT HIGH COURT JUDGE)	
378	FAO	2208/1994	THE ORIENTAL INSURANCE COMPANY LTD. MUZAFARNAGAR THROUGH ITS REGIONAL OFFICE AT CHANDIGARH	SMT. AMARJIT KAUR AND ORS.	DEEPAK ARORA	
379	FAO	818/1994	RESHMA & ORS	SHAM SINGH & ORS	DEEPAK SURI & ARUN KUMAR	
380	FAO	1155/1994	MST.GIANO DEVI AND ORS	PURAN SINGH AND ORS	MEGHNA NIJHAWAN	
381	FAO	1185/1994	RAM PATI & ORS	HARYANA STATE & ORS	PARVEEN HANS	
382	FAO	1978/1994	SMT GYANTI DEVI & ORS	SHRI RAKESH KUMAR & ORS	JANAK RAJ ARORA	
383	FAO	1558/1994	UNITED INDIA INSURANCE CO. LTD	SMT SHARDA DEVI & ORS	MAHARAJ BAKSH SINGH	
384	FAO	498/1994	KULWANT SINGH	GURMIT SINGH ETC.	AMRIK SINGH KALRA, J.S.SHEIKHUP URI,GURPAL SINGH	
385	FAO	1740/1994	RAMINDER SINGH	GURCHARAN SINGH	JASBIR SINGH(ELEVATED AS HIGH COURT JUDGE)	
386	FAO	536/1994	JASWINDER KAUR AND ORS	NAGINDER SINGH AND ORS	J.S.GILL	
387	FAO	1397/1994	OM PARKASH AND ANOTHER	SMT. SURJI DEVI AND ORS	SANJIV SHEORAN, GOBIND SINGH	
388	FAO	2065/1994	PAVITRA DEVI AND ORS	NARAIN SINGH AND ANOTHER	R.K.JAIN(ELEVATED AS HIGH COURT JUDGE)	
389	FAO	1359/1994	UNION OF INDIA AND ORS	PREM SAGAR GOEL	K.K.GOYAL	
390	FAO	981/1994	SMT.SURESH BALA	SH.SANJEEV AND ORS	SUNIL GAUR	
391	FAO	1396/1994	SURESH KUMAR	PARTAP SINGH & ORS	BHUPINDER SINGH WALIA	
392	FAO	2230/1994	RAJESH KUMAR & ORS	STATE OF PUNJAB	JAGPAL SINGH MANN	
393	FAO	1824/1994	GULZAR SINGH ETC	BIMLA RANI ETC	K.K GARG	
394	FAO	52/1994	SUMAN BALA & ORS	RAM LAL & ORS	RAMESHWAR SINGH MALIK (ELEVATED AS HIGH COURT JUDGE)	
395	FAO	859/1994	RAM BHAJ	HARYANA ROADWAYS, KARNAL DEPOT, KARNAL, THROUGH ITS GENERAL MANAGER	S.K.SUD	
396	FAO	2265/1994	SAVITRI	SUBHASH VERMA	SUNIL GAUR	

397	FAO	2235/1994	KARTAR KAUR	SURJIT SINGH & ORS	AJAI LAMBA(ELEVATED AS HIGH COURT JUDGE)	
398	FAO	589/1995	SHANTI DEVI AND ORS	SATPAL AND ORS	VED PARKASH GAGNEJA, JAGDISH MANCHANDA	
399	FAO	206/1995	HARVINDER KAUR AND ORS	YASHVIR AND ORS	SANJIV GUPTA	
400	FAO	386/1995	ORIENTAL INSURANCE CO.LTD	LILAWATI AND ORS	ANAND CHHIBBAR	
401	FAO	1237/1995	M/S JAGATJIT COTTON TEXTILE MILLS LTD.	UNION OF INDIA & ORS.	M.L. MERCHEA, CHARU BANSAL	
402	FAO	638/1995	SUNITA DEVI ETC	DARSHAN SINGH ETC	SANJIV GUPTA	
403	FAO	515/1995	JAGJIT SINGH(SINCE DECEASED) & ORS	BALWINDER SINGH & ORS	RAJ PAUL SINGH TEJI	
404	FAO	532/1995	LILAWATI & ORS	SUBHASH & ORS	VINOD GUPTA	
405	FAO	554/1995	ATMA SINGH & ORS	MALKIAT SINGH & ORS	ISHAR SINGH VIMAL	
406	FAO	216/1995	SHANU CHAUDHARY	RAMESH KUMAR	MADAN DEV SHARMA	
407	FAO	63/1995	SAI BUIDERS	PUNJAB STATE & ORS	VINOD KUMAR SHARMA(ELEVATED AS HIGH COURT JUDGE), RAJNEESH KALRA	
408	FAO	1936/1995	KISHAN SINGH	RAM AVTAR	RAJ PAL YADAV	
409	FAO	592/1995	JAGDISH	DALIP SINGH & ORS	BHUPINDER SINGH WALIA	
410	FAO	2480/1995	AJIB KAUR	LAKHBIR SINGH	A.S.KALRA, J.S.SHEIKHUPRI	
411	FAO	561/1995	MAM KAUR WIDOW OF SUNDER LAL	BALVINDER SINGH ETC.	K.S.WARAICH	
412	FAO	280/1995	NAFE SINGH	SH. SWARAN SINGH & ORS	ASHIT MALIK	
413	FAO	1432/1995	GANGA DHAR S/O KHUSHI RAM	RAMESH KUMAR & ORS	SIDHARTH SARUP	
414	FAO	243/1995	PUSHPA DEVI ETC	AJAY SHANKAR & ORS	LOVEN KHER & RAMAN MAHAJAN	
415	FAO	772/1995	EMPLOYEE STATE INSURANCE CORP.	GURDIAL KAUR	KRISHAN LAL KAPUR	
416	fao	813/1995	DALIP KAUR & ANR	GENERAL PUBLIC & ORS	A.S JATTANA	
417	FAO	512/1995	ORIENTAL INSURANCE CO. LTD.	GURINDER SINGH & ORS	ANAND CHHIBBAR	
418	FAO	242/1995	RAJ KARAN YADAV	AJAY SHANKAR ETC	LOVEN KHER, RAMAN MAHAJAN	
419	FAO	327/1995	RANJIT KAUR ETC	SHER SINGH & ORS	BALWANT S. CHAUHAN	
420	FAO	325/1995	SHAM SUNDER	DEV RAJ & ORS	SIDHARTH SARUP	
421	FAO	1483/1995	SH. JARNAIL SINGH S/O SURJEET SINGH	BALWINDER SINGH ETC	M.G.BAGGA	

422	FAO	376/1995	JASWANT KAUR ETC.	VAS DEV & ORS.	RAJESH BHARDWAJ	
423	FAO	533/1995	SANTOSH AND ANR.	ISHWAR SINGH AND ORS.	SANJEEV AGGARWAL	
424	FAO	828/1995	UNITED INDIA INSURANCE	BRINDER KAUR & ORS	MUNISHWAR PURI	
425	FAO	609/1995	KULWANT SINGH AND ORS	M/S GOOD LUCK TRANSPORT CO. AND ORS.	ASHOK SHARMA NABHEWALA	
426	FAO	318/1995	ROSHAN LAL & ORS	AMAR NATH & ORS	GURCHARAN DASS, ANITA SHARMA	
427	FAO	959/1995	SMT KANAK LATA BARIK & OTHERS	SHRI DARSHAN SINGH AND OTHERS	MAHARAJ BAKHSH SINGH	
428	FAO	960/1995	KAMLESH ARORA AND OTHERS	DARSHAN SINGH AND OTHERS	MAHARAJ BAKHSH SINGH	
429	FAO	1788/1995	SUBHASH CHAND	DARYAO SINGH ETC.	B.S. CHAUHAN	
430	FAO	189/1995	SUMER SINGH AND ANOTHERS	MOHINDER SINGH AND OTHERS	SANJEEV AGGARWAL	
431	FAO	163/1995	UNITED INDIA INSU. COMP. LTD. THROUGH ITS MANAGER, SECTOR 8-C, CHANDIGARH.	DHIAN CHAND SINGLA AND OTHERS	MUNISHWAR PURI	
432	FAO	1811/1995	OM PARKASH	ASHOK KUMAR AND ORS	MAHESH GROVER (ELEVATED AS HIGH COURT JUDGE)	
433	FAO	62/1995	SOM NATH	GURMIT SINGH AND ORS	AMRIK SINGH KALRA	
434	FAO	1113/1995	HARJINDER KAUR	MOHINDER SINGH	M.S. GILL (ELEVATED AS HIGH COURT JUDGE)	
435	FAO	841/1995	YUSAF	MAHIPAL ETC	MANJEET SINGH GUGLANI (EXPIRED)	
436	FAO	108/1995	BACHNI WIDOW OF LATE SHRI KURA RAM & ORS	ANIRUDHA NAIK ALIAS ANIL KUMAR & ORS	ARVIND SINGH	
437	FAO	700/1995	JOGINDER SINGH & ORS	HARBHAJAN KAUR & ORS	G.S DHILLON	
438	FAO	1149/1995	UNITED INDIA INSURANCE CO. LTD. AND ANR	MOHAN SINGH AND ANR	MUNISHWAR PURI	
439	FAO	1575/1995	GURMEET SINGH	SURINDER KUMAR & ORS	ASHIT MALIK	
440	FAO	1339/1995	JOGINDER NATH CHADHA	SMT. BIMLA RANI AND ORS	HARSH AGGARWAL	
441	FAO	445/1995	KAUSHALYA DEVI & ORS	BHAJAN SINGH ETC.	MAHARAJ BAKSH SINGH, PRADEEP BEDI	
442	FAO	1499/1995	MANJIT SINGH	AZAD SINGH ANR	AJAI LAMBA (ELEVATED AS HIGH COURT JUDGE)	
443	FAO	1236/1995	J.C.T LTD	UNION OF INDIA	M.L. MERCHEA, CHARU BANSAL	
444	FAO	2248/1995	RAM KAUR AND ANOTHER	TPI BAHADUR AND OTHERS	HARNEK SINGH	

445	FAO	351-a/1995	SUKHWINDER SINGH	ANIL SHARMA & ORS.	ASHIT MALIK	
446	FAO	571/1995	UNITED INDIA INSURANCE & ORS.	NIRMALA DEVI	MUNISHWAR PURI	
447	FAO	628/1995	HARI RAM	SANJAY	SANJIV GUPTA	
448	FAO	1086/1995	NARINDER	BAJRAJ SINGH	S.N.SHARMA	
449	FAO	1017/1995	UNITED INDIA INS. CO. LTD.	JAHRO	SANJIV PABBI	
450	FAO	1001/1995	DEPOT MANAGER	M.M.GOSWAMI	MUNISHWAR PURI	
451	FAO	2052/1995	BHRIGV NATH VERMA	NAV KANT & ORS.	MAHESH GROVER (ELEVATED AS HIGHCOURT JUDGE)	
452	FAO	274/1995	KURA RAM	SHRI SWARAN SINGH & ORS	ASHIT MALIK	
453	FAO	597/1995	LACHHMAN DASS BATRA & ORS.	LT. S.S.KANWAR & ORS.	VIVEK SURI	
454	FAO	2190/1995	KANWAR SINHG	RAM KUMAR & ORS.	RAJ PAL YADAV	
455	FAO	273/1995	SHOKAT ALI	SWARAN SINGH & ORS	ASHIT MALIK	
456	FAO	1904/1995	DR. BHIM PARKASH SODHI	ATMA RAM & ORS	D.V GUPTA (EXPIRED)	
457	FAO	2462/1995	UNION OF INDIA	M/S MADAN LAL RAKESH KUMAR	DEEPAK THAPAR, KARMINDER SINGH	
458	FAO	1576/1995	SMT MANN KAUR	SURINDER KUMAR & ORS	ASHIT MALIK	
459	FAO	1312/1995	ORIENTAL INSURANCE CO. LTD.	BHAGWANTI	N.K KHOSLA	
460	FAO	492/1995	M/S ESCORTS TRACTORS LTD FARIDABAD	EMPLOYEES STATE INS. CORP. FARIDABAD	A.S CHADHA, S.S WALIA	
461	FAO	1903/1995	DALIP SINGH AND ANR.	TERSEM SINGH AND ORS	ASHOK JINDAL	
462	FAO	1396/1995	DALJIT SINGH	VEENA MKAHAN & ORS	K.K. GOYAL	
463	FAO	1635/1995	UNITED INDIA INSURANCE CO.	BHAG SINGH & ORS	SANJEEV PABBI	
464	FAO	1634/1995	UNITED INDIA INSURANCE CO. LTD	SARWAN SINGH & ORS	SANJEEV PABBI	
465	FAO	2262/1995	ORIENTAL INSURANCE CO. LTD.	POONAM DEVI & ORS	N.K KHOSLA	
466	FAO	536/1995	SMT. SATYAWATI	SATISH KUMAR & ORS	ASHIT MALIK	
467	FAO	1373/1995	NARINDER KAUR	MANDEEP KAUR & ORS	VENUKA KUMARIA, DHA RAMVIR SHARMA	
468	FAO	1636/1995	UNITED INDIA INSURANCE CO. LTD	JASWINDER KAUR & ORS	SANJEEV PABBI	
469	FAO	1637/1995	UNITED INDIA INSURANCE CO. LTD	CHARANJIT SINGH & ORS.	SANJEEV PABBI	
470	FAO	637/1995	NANDLAL	THE STATE OF HARYANA AND ORS	SANJIV GUPTA	
471	FAO	1278/1995	MOHIT GUPTA	SURESH KUMAR & ORS	VINOD GUPTA	
472	FAO	435/1995	ROSHAN LAL MALHOTRA	VED PARKASH & ORS	ASHISH KAPOOR, G.M.SINGH	

473	FAO	1366-a/1995	SMT. CHALTI DEVI AND ORS	M/S STAR AUTO AND ENGINEERS AND ORS	K.K.THAKUR	
474	FAO	389/1995	MOHINDER KAUR	DILBAG SINGH	R.P DHIR	
475	FAO	715/1995	SHANKAR LAL S/O SHRI RAU RAM R/O VILLAGE AND P.O NISSING DITT KARNAL	STATE OF HARYANA & ORS	BALWANT S. CHAUHAN, B.S WALIA	
476	FAO	411/1995	DAYAL SARUP	RAJ KUMAR & ORS	ASHIT MALIK	
477	FAO	272/1995	SMT. PARWARI	SAWARN SINGH AND ORS	ASHIT MALIK	
478	FAO	425/1995	BIJENDER SINGH	RAJ KUMAR AND ORS	ARUN JAIN	
479	FAO	1555/1995	SMT.RAM PALI AND ORS	SATISH AND ANOTHER	R.S.SIHOTA AND C.L.VERMA	
480	FAO	1744/1995	SURJIT KAUR	PRESIDING OFFICER, ELECTION TRIBUNAL & ORS	K.S BAKSHI	
481	FAO	1899/1995	THE NEW INDIA ASS.CO.LTD.	SADHU SINGH AND ORS	PARDEEP BEDI, RAI SINGH CHAUHAN	
482	FAO	317/1995	ROSHAN LAL & ORS.	AMAR NATH & ORS.	GURCHARAN DASS, MISS ANITA SHARMA	
483	FAO	746/1995	GURBAX SINGH	KHARAITI LAL AND ORS	BALRAM SINGH	
484	FAO	1126/1995	ATTAR SINGH & ORS.	MANN SINGH & ORS.	ARVIND SINGH	
485	FAO	1032/1995	SHAM SINGH	SUKHWINDER SINGH ETC.	H.S.CHAWLA	
486	FAO	1816/1995	MUNNI DEVI AND TWO OTHERS	MATADIN AND TWO OTHERS	RAJPAL YADAV	
487	FAO	1070/1995	NASIBUDIN	STATE OF HARYANA AND ORS	V.K.KAUSHAL	
488	FAO	1472/1995	GIAN CHAND	OM PAL AND ORS	SMT. SUSHMA SINGH & GURINDER PAL SINGH	
489	FAO	457/1995	OM PARKASH AND ANR	STATE OF HARYANA	SANJIV GUPTA	
490	FAO	2084/1995	BHARTI BHAWAN & ORS.	HIMACHAL SATE & ORS.	D.S. MARWAHAN	
491	FAO	1234/1995	M/S JAGATJIT COTTON TEXTILE MILLS LTD.	UNION OF INDIA ANR	M.L MERCHEA, CHARU BANSAL	
492	FAO	1018/1995	UNION OF IONDIA	SHAKUNTLA DEVI ETC.	DEEPAK THAPAR,KARM INDER SINGH	
493	FAO	235/1995	KULDIP SINGH	MANJIT SINGH AND ORS	RAJ PAUL SINGH TEJI	
494	FAO	89/1995	GULSHAN	BALWANT SINGH & ORS	AJAI LAMBA(ELEVA TED AS HIGH COURT JUDGE)	
495	FAO	43/1995	SATPAL SINGH	RANDHIR SINGH &ORS	ASHIT MALIK	
496	FAO	1910/1995	SHRI. JITENDER SINGH	MR. BIRINDER SINGH AND ORS	B.S.THIND	

497	FAO	733/1995	MADHU SOHAN LAL S/O KHUSHI RAM R/O VILLAGE CHAKHIANA POLICE STATION ADAMPUR, DISTT JALANDHAR	BALBIR SINGH & ORS	R.P DHIR, AMARJIT RAI	
498	FAO	1574/1995	UNITED INDIA INSURANCE COMPANY	SURSATI AND ORS	VINOD CHOUDHRI	
499	FAO	429/1995	NIRMALA DEVI AND ORS	MOHAN SINGH AND ORS	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)	
500	FAO	1811/1994	MANJIT KAUR & ORS	SUKHWINDER SINGH & ORS	RANA BALDEV SINGH	
501	FAO	989/1993	UNION OF INDIA	SMT VIDYA & ORS	ARUN KUMAR	
502	FAO	391/1989	GURNAM SINGH	KIRPAL SINGH & ORS	GURCHARAN SINGH GANDHI	
503	FAO	127/1989	SWARAN SINGH S/O SHRI WASDEV SINGH	SURINDER SINGH & ORS	P.S SOBTI	
504	FAO	550/1989	MOHAN SINGH ETC.	WAISAKHI RAM ETC	AMRIK SINGH KALRA, MALKEET SINGH	
505	FAO	1111/1989	JAGMOHAN SINGH ALIAS JAGGI AZAD	MANMOHAN SINGH ETC.	PRITPAL SINGH SANDHU, GURBACHAN SINGH CHEEMA	
506	FAO	270/1989	SMT DALBIR KAUR	JOGINDER KUMAR & ORS	HARJIT SINGH MINHAS	
507	FAO	1255/1989	THE NEW INDIA ASSURANCE CO.LTD.	KUSAM GOEL AND OTHERS	LALIT MOHAN SURI, ARUN KUMAR	
508	FAO	237/1989	UNITED INDIA INSURANCE CO. JALANDHAR CITY	SMT GURMIT KAUR WIDOW OF SURINDER SINGH S/O GURDIP SINGH R/O VILLAGE KOHALA, TEHSIL AJNALA DISTT. AMRITSAR & ORS	RENU BALA , LATE R.S.BINDRA	
509	FAO	1110/1989	MET CHHOTI W/O LATE SHRI KIRPAL SINGH & ORS	DRIVER BALBIR SINGH & ANR	H.S CHAWLA	
510	FAO	1041/1989	NATIONAL INSURANCE CO. LTD AMBALA CANTT THROUGH DEPUTY MANAGER S.C.O 337 SECTOR 35-B CHANDIGARH	SANTOSH KUMARI & ORS	RAVINDER MOHAN SURI	
511	FAO	660/1989	SMT. SAVINDER KAUR AND ORS	RAM SINGH AND ORS	JASBIR SINGH(ELEVAT ED AS HIGH COURT JUDGE)	
512	FAO	1083/1988	DARSHAN SINGH	STATE OF PUNJAB AND ORS	ASHOK SHARMA	

513	FAO	592/1988	PRITHVI SINGH	RAMESH KUMAR ETC	K.S .AHLUWALIA (ELEVATED AS HIGHCOURT JUDGE)	
514	FAO	459/1988	PEPSU ROAD TRANSPORT CORPORATION	PREM KAUR & ORS	SOMESH OJHA	
515	FAO	330/1988	PARMJIT & ANR	KULDIP SINGH ETC.	MUNISHWAR PURI	
516	FAO	468/1988	ANIL CHOPRA	USHA RANI & ORS	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)	
517	FAO	1036/1988	SMT NIRMAL KESAR & ANR	STATE OF PUNJAB & ANR	MAHARAJ BAKSH SINGH	
518	FAO	336/1988	TASWINDER KAUR W/O TAKHA SINGH ALIAS LAKHA SINGH	SUKHA SINGH S/O BISHAN SINGH & ORS	RAM SINGH	
519	FAO	1022/1988	SANTOSH KUMARI ETC.	SOHAN SINGH ETC.	RAVINDER SETH	
520	FAO	979/1988	KULDIP KAUR & ORS	UNION OF INDIA & ORS	VIJAY TEWARI , AJAY TEWARI(ELEVATED AS HIGH COURT JUDGE)	
521	FAO	885/1986	KAPOOR SINGH ETC.	SURINDER KUMAR ETC.	K.S. DADWAL	
522	FAO	735/1986	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
523	FAO	506/1987	SMT. SURAJ KANTA @ SURDARSHANA RANI AND ORS	STATE OF PUNJAB	RAJ KUMAR MAHAJAN	
524	FAO	802/1987	M/S BAKHSHI CARGO MOVERS	HARI SINGH & ORS	R.S AHLUWALIA	
525	ITC	Aug-92	THE COMMISSIONER OF INCOME TAX, HARYANA, ROHTAK	M/S MIGLANI RICE MILLS, KAITHAL	R.P. SAWHNEY	
526	ITR	99/1984	THE COMMISSIONER OF INCOME TAX JALANDHAR	M/S PUNJAB BONE MILLS, JALANDHAR	AJAY KUMAR MITTAL(ELEVATED AS HIGH COURT JUDGE)	
527	ITC	10/1992	M/S UPPER INDIA GLASS WORKS LTD	COMMISSIONER OF INCOME TAX, HARYANA	AJAY KUMAR MITTAL(ELEVATED AS HIGH COURT JUDGE)	
528	GSTR	22/1989	AGRICULTURAL IMPLEMENT S& BRASS UTENSILS, AMBALA ROAD, JAGADHRI	STATE OF HARYANA	RAJESH BINDAL(ELEVATED AS HIGH COURT JUDGE)	
529	WTR	18/1988/19/1988	COMMISSIONER OF WEALTH TAX HARYANA, ROHTAK	ANIL NATH C/O M/S RAJ WOOLEN INDUSTRIES, PANIPAT	NOT AVAILABLE	
530	WTC	35/1990	THE COMMISSIONER OF INCOME TAX , PATIALA	SH RAGHNATH NAYYAR, LUDHIANA	A.K.MITTAL (ELEVATED AS HIGH COURT JUDGE), AKSHAY BHAN	

531	STR	36/1985	THE ATLAS CYCLE INDUSTRIES LTD. SONEPAT	THE EXCISE AND TAXATION COMMISSONER , HARYANA, CHANDIGARH	NOT AVAILABLE	
532	ITC	7/1992	CIT ROHTAK	M/S AJIT CONSTRUCTIO N CO.797, URBAN ESTATE, KARNAL	R.P.SAWHNEY	
533	GSTR	10/1990	M/S SUKHDEV SINGH BHATIA, AMRITSAR	STATE OF PUNJAB	R.P.SAWHNEY, SANJAY GOYAL AND S.S.SARON(EL EVATED AS HIGH COURT JUDGE)	
534	WTR	1/1990	THE COMMISSIONER OF WEALTH TAX JALANDHAR	SHRI BHUPINDER SINGH , C/O M/S SHEIKHUPURA TRANSPORT LTD. JALANDHAR	PREM SINGH	
535	STR	59/1989	M/S AMRITSAR BOTTLING COMPANY,CHAR THA, AMRITSAR	STATE OF PUNJAB	B.K.JHINGAN	
536	WTC	36/1988	COMMISSIONER OF WEALTH TAX (CENTRAL) LUDHIANA	P.D. GUPTA C/O M/S LIBERTY FOOTWEAR KARNAL	A.K.MITTAL (ELEVATED AS HIGH COURT JUDGE)	
537	WTC	13/1989	COMMISSIONER OF WEALTH TAX HARYANA ROHTAK	SHRI KULBHUSHAN JAIN C/O M/S HARYANA IRON AND STEEL ROLLING MILLS HISAR	A.K. MITTAL (ELEVATED AS HIGH COURT JUDGE)	
538	WTR	104/1988/105/1988	THE COMMISSIONER OF WEALTH TAX HARYANA, ROHTAK	SHRI AVINASH CHANDER SHARMA AND SHRI SARABJIT SINGH PANIPAT	NOT AVAILABLE	
539	WTC	71/1988	THE COMMISSIONER OF WEALTH TAX , PATIALA	GURDIAL SINGH KALSI,C/O KALSI MACHINERY WORKS G.T ROAD LUDHIANA	NOT AVAILABLE	
540	WTC	57/1988	THE COMMISSIONER OF WEALTH TAX, PATIALA	SH AMARINDER SINGH, PATIALA	A.K. MITTAL (ELEVATED AS HIGH COURT JUDGE)	
541	ITC	28/1992	THE COMMISSIONER OF INCOME TAX, PATIALA (PB.), CHANDIGARH & HIMACHAL PRADESH, PATIALA	SH KULDIP PARKASH, INDUSTRIAL AREA, CHANDIGARH	R.P.SAWHNEY	

542	ITC	7/1989	THE COMMISSIONER OF INCOME TAX PATIALA	KULDIP PARKASH,41,INDUSTRIAL AREA, CHANDIGARH	A.K. MITTAL (ELEVATED AS HIGH COURT JUDGE), SOMESH OJHA	
543	WTR	14-17/1986	THE COMMISSIONER OF WEALTH TAX, AMRITSAR	M/S SOBHA SINGH JAIRAM SINGH, AMRITSAR	NOT AVAILABLE	
544	WTC	16/1989	THE COMMISSIONER OF WEALTH TAX, HARYANA, ROHTAK	SH. KULBHUSHAN JAIN, HISAR	A.K. MITTAL (ELEVATED AS HIGH COURT JUDGE)	
545	GSTR	25/1990	M/S JAGATJIT COTTON TEXTILE MILLS LTD. PHAGWARA	THE STATE OF PUNJAB	V.K.AGGARWAL	
546	ITR	3/1987/4/1987	M/S DALMIA BISCUITS PVT. LTD, RAJPURA VERSUS C.I.T. PATIALA	INSPECTING ASSISTANT COMMISSIONER OF INCOME TAX PATIALA	DALJIT SINGH, D.S.NARULA	
547	WTC	43/1990	THE COMMISSIONER OF WEALTH TAX, PATIALA	SH. RAMAN KUMAR C/O M/S K.K.K.MILLS LUDHIANA	AJAY KUMAR MITTAL(ELEVATED AS HIGH COURT JUDGE)	
548	GSTR	61/1989	MAHAVIR SPINNING MILLS LTD.	STATE OF PUNJAB	R.K.HANDA	
549	GSTR	24/1990	M/S JIWAN COACH BUILDERS,BYE-PASS, G.T.ROAD, JANANDHAR	THE STATE OF PUNJAB	RAMESH KUMAR	
550	STC	7/1991	M/S DUMLOP INDIA, FARIDABAD THROUGHSH. K.S.S KRISHNANA AUTHORISED ATTORNEY LTD	1. STATE OF HARYANA THROUGH SECRETARY EXCISE AND TAXATION 2. THE SALE TAX TRIBUNAL HARYANA	S.K.SARWAL B.K.JHINGAN	
551	GSTR	11/1989	M/S STERLING STEELS AND WIRES LTD.	THE STATE OF PUNJAB	GIAN CHAND TANGRI	
552	ITC	39/1990	M/S NUCHEMPLASTICS LIMITED, 20/6, MILESTONE,MAT HURA ROAD, FARIDABAD	COMMISSIONER OF INCOME TAX ROHTAK(HARYANA)	PARVEEN C.GOYAL & ROHIT TANDON	
553	GSTR	12/1983/13/1983	STATE OF HARYANA VERSUS M/S UNITED OIL MILLS, FARIDABAD	M/S UNITED OIL MILLS, FARIDABAD	S.C.AGNIHOTRI	
554	GSTR	22/1991/23/1991	NEW SACHEDEVA GIFT HOUSE, FARIDKOT	THE STATE OF PUNJAB	HUKAM CHAND GUPTA	
555	WTR	6 TO 8/1986	THE COMMISSIONER OF WEALTH TAX, JALANDHAR	SHRI S.K.UPPAL,PHAGWARA	KRISHAN KUMAR CUCCRIA	

556	ITR	48/1984	SMT DEV PRABA, HOUSE NO 14, SECTOR 3-A CHANDIGARH	THE COMMISSIONE R OF INCOME TAX(CIT) PATIALA	ASHOK BHAN	
557	GSTR	29/1983	STATE OF HARYANA THROUGH EXCISE & TAXATION COMMISSIONER HARYANA	M/S ORGANO CHEMICAL INDUSTRIES, SONEPAT	NOT AVAILABLE	
558	WTC	87/1989	THE COMMISSIONER OF WEALTH TAX, HARYANA, ROHTAK	SH. PARMOD KUMAR JAIN C/O M/S HARYANA IRON AND STEEL ROLLING MILLS, HISAR	A.K. MITTAL (ELEVATED AS HIGH COURT JUDGE)	
559	GSTR	44-48/1991	M/S PUNJAB TRACTORS LTD, MOHALI	THE STATE OF PUNJAB	R.P.SAWHNEY	
560	FAO	36-M/1995	SUKHBIR SINGH	SANTOSH KUMARI	R.P.DHIR	
561	FAO	89-M/1995	JATINDER KUMAR SHARMA	RAJ RANI	RAMAN WALIA, ARVIND BANSAL	
562	FAO	86-M/1995	PREM KUMAR	ROSHNI DEVI	ATUL LAKHANPAL	
563	FAO	140-M/1995	RAM AVTAR	GUDDI	RAJ PAL YADAV	
564	FAO	2-M/1995	TARA DEVI	SURINDER KUMAR	RAJAN LAKHANPAL, ATUL LAKHANPAL,C. L.LAKHANPAL, SANJEEV KANDAL	
565	FAO	16-M/1995	DALJIT SINGH	BALJIT KAUR	MANU BHANDARI	
566	FAO	6-M/1995	GAINESHWAR KAUSHIK	SHEELA	B.D.SHARMA,K .K.GARG	
567	FAO	114-M/1995	REETA DEVI	JEETA RAM	RAMAN WALIA,ARVIND BANSAL	
568	FAO	22-M/1995	BARJESH KUMAR	GIBBAN ALIAS POONAM	RAMAN WALIA ,ARVIND BANSAL	
569	FAO	106-M/1995	KIRAN BALA	RAJAN KUMAR	ARVIND BANSAL	
570	FAO	154-M/1995	SAT PAL	LALITA ALIAS LOVELY	S.K.SINGLA	
571	FAO	10-M/1995	RANJIT SINGH	BALJINDER KAUR	ANIL KHETARPAL	
572	FAO	81-M/1995	JAGDISH SINGH	PARAMJIT KAUR	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)	
573	FAO	80-M/1995	RAVINDER SINGH	SUKHDEV SINGH	RANJEET KAUR, D.S.CHANNAN	
574	FAO	74-M/1995	SUMAN	ASHOK KUMAR	A.K.CHOPRA	
575	FAO	41-M/1995	SHEELA BAI	SURJIT SINGH	C.M.MUNJAL	
576	FAO	118-M/1995	RAJBIR	SUNITA	SARTEJ SINGH NARULA	
577	FAO	116-M/1994	HARBANS LAL@BANSI LAL	PRAM RAKHA	RAJAN LAKHANPAL,A TUL LAKHANPAL	
578	FAO	112-M/1994	PUSHPA RANI	PRAM RAKHA	P.P.S.DUGGAL L	

579	FAO	87-M/1994	DHARAM PAL ROHJ	NARANGI DEVI @NEELAM RANI	C.R.DAHIYA	
580	FAO	109-M/1994	JAGATJIT SINGH	SUSHMA	JATINDER JIT KAUR	
581	FAO	39-M/1994	HARBANS SINGH	TARLOCHAN KAUR	A.L.BAHL	
582	FAO	125-M/1994	SMT KRISHNA DEVI	JAIBIR SINGH	RANDHIR SINGH DHANKAR(EXPIRED)	
583	FAO	134-M/1994	HARBHAJAN SINGH	SURJIT KAUR	MUNISHWAR PURI	
584	FAO	70-M/1990	SATPAL SINGH	MAHVINDER KAUR	M.S.RATTA (EXPIRED) SARUP SINGH SAAGI	
585	FAO	143-M/1990	MANJEET KAUR	KARNAIL SINGH	RAJAN LAKHANPAL	
586	FAO	180-M/1990	GURDARSHAN SINGH	SURJIT KAUR	G.S.NIHAL SINGH WALA, RAVINDER KAUR, HARPREET KAUR	
587	FAO	1085/1993	UNION OF INDIA AND ORS	THE INDIAN IRON AND STEEL CO.LTD	DEEPAK THAPAR	
588	FAO	1707/1993	SURJIT KAUR	CHARANJIT KAUR	NAWAB SINGH VIRK, PARDEEP BEDI	
589	FAO	1502/1992	SMT. MUNESH & ORS	KAILASH SINGH & ORS	SATISH KUMAR MITTAL (ELEVATED AS HIGH COURT JUDGE), B.S RANA	
590	FAO	2015/1994	THE NEW INDIA ASSURANCE COMPANY LTD SCO-NO-36-37, SECTOR -17,CHD, THROUGH ITS DULY CONSTITUTED ATTORNEY	KRISHNA DEVI AND ORS	DEEPAK SURI , ARUN KUMAR	
591	FAO	848/1990	SATISH KUMAR	AMAR SINGH SAINI & ORS	S.S AHLWAT	
592	FAO	580/1990	MOHINDER SINGH	AJAIB SINGH & ORS	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)	
593	FAO	661/1990	JAI RAM DASS & ORS	BRIJ LAL & ORS	AAKASH JAIN	
594	FAO	650/1985	HIMACHAL ROAD TRANSPORT CORP. SIMLA THROUGH GENERAL MANAGER	MANJIT SINGH & ORS	SATYA PARKASH JAIN	
595	fao	651/1985	HIMACHAL ROAD TRANSPORT CORP. SIMLA THROUGH GENERAL MANAGER	SARDARA SINGH & ORS	SATYA PARKASH JAIN	

596	fao	652/1985	HIMACHAL ROAD TRANSPORT CORP. SIMLA THROUGH GENERAL MANAGER	BAHAL SINGH & ANR	SATYA PARKASH JAIN	
597	fao	653/1985	HIMACHAL ROAD TRANSPORT CO.	KRISHNA DEVI	SATYA PARKASH JAIN	
598	fao	654/1985	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
599	fao	655/1985	HIMACHAL ROAD TRANSPORT CORPORATION SHIMLA	BALDEV SINGH & ANOTHER	SATYA PARKASH JAIN	
600	fao	656/1985	HIMACHAL ROAD TRANSPORT CORP. SIMLA THROUGH GENERAL MANAGER	SUDESH KUMARI & ORS	SATYA PARKASH JAIN	
601	FAO	280/1994	PALWINDER KAUR & ORS	NIRBHAI SINGH & ANR	RAJESH GIRDHAR	
602	FAO	371/1980	GEN. GURDIAL SINGH	S.G.P.C. AMRITSAR	NOT AVAILABLE	
603	FAO	539/1982	SMT JEEWAN LATA	SHRI KRISHAN KUMAR	RAVINDER CHOPRA	
604	FAO	252/1985	MADAN LAL SHARMA AND ORS	STATE OF HARYANA AND ORS	R.P.SHARMA	
605	FAO	1967/1994	GURCHARAN SINGH	RAMINDER SINGH	K.K.GOYAL	
606	FAO	28/1993	UNION OF INDIA	PIARA SINGH & ORS	DEEPAK THAPAR, KARM INDER SINGH	
607	FAO	342/1990	AMAR SINGH	AJIT SINGH	GURBACHAN SINGH BHATIA	
608	FAO	199/1995	CHAMAN LAL	GURVINDER SINGH & ORS	NAND LAL SAMMI	
609	FAO	1278/1994	SUNDER & ANR	SMT LAKSHMI	HARSH AGGARWAL, MEGHNA NIJHAWAN	
610	FAO	389/1990	M/S QUICK CARRIER.	VIKAS & ORS.	MUNISHWAR PURI	
611	ITR	19/1986/20/1986	THE COMMISSIONER OF INCOME TAX, PATIALA	M/S DEEPAK INDUSTRIES, GILL ROAD, LUDHIANA	ASHOK BHAN (ELEVATED AS SUPREME COURT JUDGE) RAMESH KUMAR	
612	WTC	36/1990	COMMISSIONER OF INCOME TAX PATIALA	RAGH NATH NAYYAR, LUDHIANA	A.K.MITTAL (ELEVATED AS HIGH COURT JUDGE)	
613	STC	3/1991	M/S CROMPTON GREAVES LTD., MAHAVIR MARG, JALANDHA R THROUGH R.K. JAIN, ACCOUNTS EXECUTIVE OF THE COMPANY	STATE OF PUNJAB THROUGH EXCISE AND TAXATION COMMISSIONE R, PUNJAB AND ORS.	H.L.SIBBAL, KARAN RANDHAWA , A.K.MITTAL (ELEVATED AS HIGH COURT JUDGE)	
614	ITR	193-195/1980	M/S KIRPA RAM RADHA KISHAN LUDHIANA	THE COMMISSIONE R OF INCOME TAX LUDHIANA	C.S.AGGARWA L	
615	Fao	259/1993	BHAGWAN KAUR AND ORS	DALJIT SINGH AND ORS.	A.S.GREWAL	

616	Fao	1374/1995	UNION OF INDIA AND ORS	SITA DEVI ETC	J.S.RATHEE	
617	Fao	167/1992	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
618	FAO	662/1984	SMT KAMLA DEVI ETC	CHAMKAUR SINGH ETC	NOT AVAILABLE	
619	Fao	123-M/1991	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
620	FAO	706/1989	NEW INDIA INSURANCE VS PARVINDER, NEW INDIA INSURANCE	SAPNA MOHINDER KAUR, JAGDISH WATI	NOT AVAILABLE	
621	FAO	402/1992	JAI DEEP & ORS	ATMA SINGH & ORS	NOT AVAILABLE	
622	FAO	1774/1993	GEETA DEVI	SHAM & ORS	NOT AVAILABLE	
623	SAO	Jul-95	BALBIR SINGH	GURPREET SINGH	C.M.MUNJAL	
624	FAO	1238/1995	J.C.T LTD	UNION OF INDIA	M.L.MERCHEA	
625	Fao	1938/1995	UNITED INDA INSURANCE CO.LTD	GURPREET SINGH	ARUN KUMAR	
626	Fao	588/1990	MANOJ KUMAR	NEW INDIA INSURANCE CO. LTD	MAHABIR SINGH, ADVOCATE, CHAMBER NO. 25, DISTRICT COURT CHANDIGARH.	
627	FAO	48/1992	-	-	SATYA DEV BANSAL	
628	FAO	983/1992	SH R.C.BHATIA	UNITED INDIA INSURANCE LTD	R.S.LONGIA	
629	FAO	175/1992	JAVEDAN	MADAN LAL	MAHARAJ BAKHSH SINGH	
630	FAO	168/1992	-	-	M.L.MERCHEA	
631	FAO	1107/1993	THE UNION OF INDIA	STEEL AUTHORITY OF INDIA LTD THROUGH SHRI VIRENDRA SAZI ZONAL MANAGER, NORTHERN WEST ZONE, JALANDHAR	DEEPAK THAPAR, MADHU KHANNA	
632	FAO	129/1990	SMT RAJ BAI(PR)	MUKESH ETC (PR)	SURINER SINGH RATHORE, RAJ MOHAN SINGH	
633	FAO	673/1995	U.O.I	RITA JAIN	NOT AVAILABLE	
634	FAO	24/1993	UNION OF INDIA	SMT DURGI DEVI & ORS	DEEPAK THAPAR	
635	FAO	23/1993	UNION OF INDIA	RANDHIR SINGH & ORS	DEEPAK THAPAR	
636	FAO	22/1993	UNION OF INDIA THROUGH GENERAL MANAGER NORTHERN RAILWAY NEW DELHI	KRISHAN KAUR & ORS	DEEPAK THAPAR, MUKE SH SINGAL, KARMINDER SINGH	
637	FAO	1207/1987	SMT. MAYA DEVI ETC.	SHRI ATTRU RAM ETC.	PRIT PAL SINGH SANDHU, GURBACHAN SINGH CHEEMA	
638	FAO-M	118-M/1987	MOHAN LAL	SMT JAGIRO	SOM NATH SAINI, P.C.MEHTA	

639	FAO	187/1988	AMARJIT SINGH ETC	NOOR JAHAN	MUNISHWAR PURI
640	FAO	321/1988	BODHAN	UNION OF INDIA	VINOD KUMAR KATARIA
641	FAO	359/1988	GURDAV SINGH	UNION OF INDIA	PAWAN BANSAL
642	FAO	561/1988	TITRI WIDOW OF SHAMLAL ETC.	PAWAN KUMAR &ORS	RAMESHWAR DASS, RAMAN MAHAJAN
643	FAO-M	55-M/1988	AVTAR KAUR	RAGHBIR SINGH	V.K.KAPUR
644	FAO	64-M/1988	MAYA	MURARI LAL	R.L.SARIN, JAI SHREE THAKUR
645	FAO	141/1989	UNION OF INDIA AND ORS	SMT. SATYA DEVI	MRS.MOHINDER GUPTA
646	FAO	318/1989	BABU SINGH	GURNAM SINGH	R.S.AMOL
647	FAO	455/1989	SURINDER SINGH & ANR	SANJEEV KUMAR & ORS	G.S PUNIA (DISMISSED BY HMJ K.KANNAN)
648	FAO	656/1989	HIMACHAL ROAD TRANSPORT CORP.	HARBANS KAUR ETC	LALIT MOHAN SURI, BS GULIANI(WRITTEN FROM MOZILLA)
649	FAO	803/1989	HRY. FINANCIAL CORP CHD.	M/S INDIAN STEEL ALLOYS, DELHI & ORS	S.S.DALAL
650	FAO	813/1989	RAJ KAUR WIDOW OF SOHAN SINGH AND ORS	BRIJ KUSHAL PAL SINGH AND ORS	NAND LAL SAMMI
651	FAO	1031/1989	DALIP KAUR & ANR	BAKHTAWAR SINGH & ORS	M.L MERCHEA
652	FAO	1206/1989	JOGINDER SINGH	SH. GANPAT RAI & ORS	SURESH AMBA
653	FAO-M	131-M/1989	JARNAIL RAM	SATWINDER KAUR	P.S.BAJWA
654	FAO-M	176-M/1989	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE
655	FAO	83/1990	MAUJI RAM	SEWA SINGH	ISHWAR SINGH BALHARA
656	FAO	571/1990	SUCHA SINGH ETC.	BALDEV SINGH ETC.	AMRIK SINGH KALRA, MALKEET SINGH
657	FAO	662/1990	KUSUM LATA & ORS	BRIJ LAL & ORS	AAKASH JAIN
658	FAO	86/1991	UNION OF INDIA	BAHAL SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
659	FAO	89/1991	UNION OF INDIA, THROUGH SECRETARY, MINISTRY OF DEFENCE NEW DELHI	INDER SINGH & ORS	HARPHUL SINGH BRAR(ELEVATED AS HIGH COURT JUDGE)
660	FAO	91/1991	UNION OF INDIA	BAKHTAWAR SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
661	FAO	92/1991	UNION OF INDIA	GURNAM SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
662	FAO	113/1991	SMT. HAR KAUR AND OTHERS	SARDARI LAL AND ANOTHER	SANDEEP PUNCHHI
663	FAO	192/1991	GURJIT KAUR & ORS	SODAGAR SINGH & ORS	R.K JOSHI
664	FAO	200/1991	THE NEW INDIA ASSURANCE CO.LTD.	YAD RAM AND ORS	RAVINDER ARORA, ARUN KUMAR
665	FAO	278/1992	PRITAM SINGH	JASWANT KAUR	SHAUKAT ALI, V.G. DOGRA, VANI GUPTA, MUNISHWAR PURI,
666	FAO	352/1991	single page		

667	FAO	449/1991	SANTOSH & ORS	BALWAN SINGH DRIVER & ORS	BHUPINDER SINGH WALIA
668	FAO	627/1991	FLORA DALA PUBLIC SCHOOL	THE NEW INDIA INSURANCE CORPORATION LTD	PAWAN KUMAR
669	FAO	672/1991	KULWANT KAUR AND ANOTHER	STATE OF PUNJAB & ORS	ARUN KUMAR
670	FAO	677/1991	HARDEEP SINGH	NARESH KUMAR & ORS.	
671	FAO	753/1991	P.R.T.C	ARANJIT KAUR ETC	DER SINGH, R.K. GUPTA
672	FAO	858/1991	SMT SUMITRA DEVI WIDOW OF RAM CHANDER & ORS	JASWANT SINGH & ORS	J.S YADAV & PRADYUMAN YADAV
673	FAO	921/1991	SHAM LAL SOOD, SOOD TRANSPORT COMPANY, LOWER BAJAR KALKA	SMT. KALAWATI AND OTHERS	NEENA MADAN, RAKESH NAGPAL
674	FAO	949/1991	SANJAY RISHI SON OF SHRI BHUPINDER KUMAR RISHI RESIDENT OF C-9/79, SEC-7, ROHINI, NEW DELHI	TARA CHAND SON OF SHRI MEKHI RAM AND ORS	SOMESH OJHA AND J.BAKSHI
675	FAO	978/1991	LT. COL DEVINDER SINGH VIRK	KAMALJEET SINGH & ORS	VIKAS SINGH & PARVINDER V SINGH
676	FAO	1112/1991	PREM CHAND JAIN	SURJIT SINGH AND ORS	ASHIT MALIK
677	FAO	1173/1991	SMT.RESHMI AND OTHERS	BALWAN SINGH ANOTHERS	BHUPINDER SINGH WALIA, RAVI DUTT SHARMA
678	FAO-M	23-M/1991	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE
679	FAO-M	45-M/1991	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE
680	FAO-M	50-M/1991	RAJENDER KUMAR	DURGA AND ANR	ARUN PALLI(ELEVATED AS HIGH COURT JUDGE)
681	FAO-M	93-M/1991	KARAM SINGH	USHA RANI	YOGESH KUMAR SHARMA(EXPIRE D)
682	ITC	Apr-92	decided in letter		
683	FAO	27/1992	UNITED INDIA INSURANCE LTD.	MOHINDER SING ETC	PARDEEP BEDI, P.S. RANA
684	FAO	387/1992	SHANTI DEVI & ORS	BHAGAT RAM & ORS	ARVIND SINGH
685	FAO	490/1992	SURINDER KAUR	SATYAPAL AND ORS	RAJINDER KRISHAN AGGARWAL
686	FAO	654/1992	RAMPAL SINGH THROUGH HIS FATHER KHAZAN SINGH	M/S ESCORTS LTD. FARIDABAD	SUDESH KUMAR SUD
687	FAO	920/1992	ORIENTAL INS. CO.LTD.	SAVITRI DEVI SARDANA AND ORS	SUBHASH GOEL, SATISH JAIN
688	FAO	1012/1992	SURJIT SINGH	ISHWAR SINGH ETC.	ARVIND SINGH
689	FAO	1025/1992	SMT. PROMILA	SUBHASH CHANDER	AMARJIT SINGH VIRK
690	FAO	1051/1992	M/S BARINDRA TRADERS COMMISSION ETC.	GURDEEP KAUR & ORS	MUNISHWAR PURI, DEEPALI PURI
691	FAO	1074/1992	A.K.BHARDWAJ	SURESH KUMAR	PURAN SINGH RANA, N.S.RANA
692	FAO	1240/1992			
693	FAO	1241/1992	KRISHAN LAL	JITENDER SINGH	S.D.BANSAL
694	FAO	1424/1992			
695	FAO	1453/1992	SEWAK RAM & ANR	PREM CHAND ETC	R.P SINGH

696	FAO	Oct-93	UNION OF INDIA	KARNAIL SINGH	DEEPAK THAPAR, KARMIN DER SINGH
697	FAO	Nov-93	UNION OF INDIA	ANUP KAUR AND ORS	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH
698	FAO	15/1993	U.O.I	SMT. RATTAN KAUR ETC.	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH
699	FAO	27/1993	U.O.I	PURAN KAUR ETC	DEEPAK THAPAR, MUKESH SINGAL, KARMINDER SINGH
700	FAO	637/1993	UNITED INDIA INS. CO.LTD.	BHAGWAN DASS SONI AND ORS.	PRADEEP BEDI
701	FAO	663/1993	V.P.JAIN	M/S OM PARKASH SURINDER KUMAR	CHATER BHUJ GOEL, R.C.CHAUHAN, RAJINDER GOEL
702	FAO	691/1993	DEENA NATH	DALIP SINGH	NOT AVAILABLE
703	FAO	874/1993	JEET SINGH	VIJAY SINGH & ANR	ASHIT MALIK
704	FAO	1137/1993	SANJIV KUMAR @ SANJAY KUMAR	MAHA SINGH AND ORS	RAMESHWAR SINGH MALIK (ELEVATED AS HIGH COURT JUDGE)
705	FAO	1166/1993	PREM LATA AND ANR	PUNJAB STATE AND ORS.	BALDEV KAPOOR, PARMINDER SINGH BAWA
706	FAO	1261/1993	ORIENTAL INSURANCE CORP. LTD.	SHASHI CHADHA ETC	ANAND CHHIBBAR
707	FAO	1383/1993			
708	FAO	1657/1993	SATE OF HARYANA & ANR	KUMARI PALLAVI & ORS	SUBHASH GOYAL
709	FAO	1713/1993	AMAR JIT KAUR	AMARJIT SINGH	H.S.CHAWLA
710	FAO	1723/1993	UNION OF INDIA	PRITAM SINGH AND ORS	DEEPAK THAPAR
711	FAO	1724/1993	U.O.I	MOHINDER KAUR	DEEPAK THAPAR, KARMIN DER SINGH
712	FAO	1818/1993	THE ORIENTAL INSURANCE CO. LTD.	BALBIR KAUR & ORS	SUBHASH GOYAL
713	FAO	1849/1993	HAKAM SINGH	PAWAN KUMAR ETC.	HARINDER SHARMA
714	FAO	1852/1993	GURDEEP KAUR	PAWAN KUMAR ETC	HARINDER SHARMA
715	FAO	1867/1993	AMI CHAND	BALKISHAN	NOT AVAILABLE
716	FAO	1898/1993	MRS. SANTOSH RANI AND ORS	PUNJAB STATE ROADWAYS JALANDHAR AND ORS	ASHOK SHARMA NABHEWALA
717	FAO	12/1993	THE UNION OF INDIA	SHRI GURMEJ SINGH & ORS	DEEPAK THAPAR, MUKESH SINGAL
718	FAO	30/1994	SURINDER MOHAN LAL CHUGH	KHARATI LAL PUPNEJA	RAJESH GUMBER
719	FAO	105/1994	ANIL KUMAR JAIN	PREM SINGH & ORS	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)
720	FAO	106/1994	ANIL KUMAR JAIN & ORS	PREM SINGH & ORS	JASBIR SINGH (ELEVATED AS HIGH COURT JUDGE)

721	FAO	169/1994	USHA DEVI	MASTER JAGMOHAN BANSAL & ORS	O.P HOSHIARPURI, KULVEER NARWAL
722	FAO	424/1994	LEELA WATI AND ANR	SHAMINDER SINGH AND ORS	DEVINDER KAUSHAL AND HARINDER SHARMA
723	FAO	456/1994	THE ORIENTAL INSURANCE CO. LTD	SMT. PARMİ & ORS	ANAND CHHIBBAR
724	FAO	502/1994	NOT FOUND	NOT FOUND	SATYA PARKASH JAIN
725	FAO	564/1994	PIYAR KAUR	M.C BARNALA	S.P GARG
726	FAO	881/1994	SHANO DEVI AND ORS	MOTI RAM AND ORS	SUMEET MAHAJAN
727	FAO	914/1994	BODH RAJ	DWARA RAM	C.P.SAPRA, P.S.SAXENA
728	FAO	920/1994	HIMACHAL ROAD TRANSPORT	SANTOKHI DEVI	NOT AVAILABLE
729	FAO	1386/1994	BHIR SINGH S/O PRITAM SINGH	NATIONAL INSURANCE CO. AND ANR	D.S.PHERUMAN, B.S.JASWAL
730	FAO	1438/1994	GANESH	DELUX TRANSPORT COOPERATIVE SOCIETY LTD. & ORS	VIMAL KUMAR
731	FAO	1501/1994	SUKHDEI AND ORS	MAN SINGH AND ORS	TAHAR SINGH ANHAL
732	FAO	1565/1994	NEW INDIA ASSU CO.LTD	ROSHNI DEVI ETC	PRADEEP BEDI
733	FAO	1584/1994	SMT BIMLA DEVI ETC	GONA RAM ETC	PANDIT HARI OM SHARMA
734	FAO	1686/1994	VIVEK MAINI	GURCHETAN SINGH AND ORS	G.C.BEDI, PARDEEP BEDI
735	FAO	1916/1994	GORI SHANKAR	MOHMAD ALI AND ORS	C.R DAHIYA
736	FAO	2090/1994			
737	FAO	2128/1994	NOT FOUND		RAMESH HOODA
738	FAO	2152/1994	BALWANT KAUR	PRITAM CHAND ETC	SATINDER KHANNA
739	FAO	2431/1994	STATE OF PUNJAB THROUGH EXECUTIVE ENGINEER	M/S CHANDI CONTRACTORS PVT LTD AND ANOTHER	A.G.PUNJAB
740	FAO-M	101-M/1994	RAGHBIR SINGH	MST BIRMATI	D.S.NALWA
741	FAO	1769-A/1994	JASPAL SINGH	MOHINDRO	H.S.DIWANE
742	FAO-M	43-M/1994	MAKHAN SINGH	BALIINDER KAUR	HARDIP SINGH
743	FAO-M	55-M/1994	JASWINDER KAUR	KULWINDER KAUR	H.S.DIWANA(DEAD)
744	FAO-M	63-M/1994	RITA D/O MAHAVIR	NIL DUTT S/O SHAM	SUDHIR PRUTHI
745	FAO-M	68-M/1994	DALBIR KAUR	DALJIT SINGH	DEEPAK SIBAL
746	FAO-M	77-M/1994	HARIGOPAL SINGH @HARI KIRPAL SINGH	DALIP KAUR	ARUN JAIN
747	FAO-M	7-M/1994	BIMLA DEVI	TILAK RAJ	ANUPAM GUPTA
748	FAO-M	88-M/1994	DHARAMPAL ROHJ	NGI DEVI @ NEELAM	C.R.DAHIYA
749	FAO-M	96-M/1994	VARINDER NATH	JEEWAN JYOTI	BALDEV RAJ MAHAJAN, SUKHDEV GILL
750	FAO	359/1995	AMRIT KAUR	HARINDER SINGH AND ORS	KANWALJIT SINGH
751	FAO	390/1995	ROSHAN LAL	DALIP SINGH & ORS	TAHAR SINGH ANHAL
752	FAO	502/1995	UNITED INDIA INSURANCE CO. LTD	SURMINDER KAUR & ORS	AMIT RAWAL
753	FAO	1012/1995	SURJIT SINGH	ISHWAR SINGH ETC.	ARVIND SINGH
754	FAO	1194/1995	SANDEEP KUMAR CHAUHAN	KRISHANA DEVI AND OTHERS	TARUN JAIN (DISPOSE OFF)

755	FAO	1262/1995	THE STATE OF HARYANA & ORS	VIDHI GUPTA	A.G HARYANA
756	FAO	1431/1995	SURINDER KUMAR	RAMESH KUMAR AND ORS	SIDHARTH SARUP
757	FAO	1868/1995	SMT. NEELAM DEVI AND ORS	NARINDER PAL AND ORS	AVTAR SINGH SYAN,JAGDEEP S.VIRK
758	FAO	1998/1995	RAMANDEEP SINGH	BALWINDER SINGH & ORS	K.S SIDHU,H.S.DHIND SA
759	FAO	2023/1995	HARI SINGH AND ANR	RAM NIWAS AND ANR	RAJINDER GOEL, R.C.CHAUHAN
760	FAO	2043/1995	SWARN SINGH	GULAB SINGH & ORS	J.C NAGPAL(EXPIRED)
761	FAO-M	15-M/1995	NEELAM	SACHDEV GAUTAM	K.S.BAKSHI
762	FAO-M	5-M/1995	KARMJIT SINGH	RAJBIR KAUR	JASBIR RATTAN
763	FAO	135/1991	THE NEW INDIA INSU. CO.LTD. AND OTHERS	SURINDER SINGH	RAVINDER ARORA, ARUN KUMAR
764	FAO	933/1992	TEJINDER KUMAR	SUKH DARSHAN SINGH	NAND LAL SAMMI
765	FAO	929/1988	SEEMA & ORS	SATNAM SINGH &ORS	KARNAIL SINGH DOAD, G.S DOAD
766	FAO	1115/1988	JASBIR KAUR & ORS	DHARAM PAL & ORS	VINOD KUMAR KATARIA
767	FAO	1116/1988	GURJIT KAUR	M/S DHARAM PAL & ORS	VINOD KUMAR KATARIA
768	FAO	87/1991	UNION OF INDIA	HAKAM SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
769	FAO	88/1991	UNION OF INDIA,THROUGH SECRETARY, MINISTRY OF DEFENCE NEW DELHI	BHAG SINGH & ORS	HARPHUL SINGH BRAR(ELEVATED AS HIGH COURT JUDGE)
770	FAO	90	UNION OF INDIA	UJJAGAR SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
771	FAO	96/1991	UNION OF INDIA	DHAN KAUR	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
772	FAO	94/1991	UNION OF INDIA	DALIP SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
773	FAO	95/1991	UNION OF INDIA	DIPUTY SINGH ETC.	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
774	FAO	93/1991	UNION OF INDIA	PIPAL SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
775	FAO	1611/1993	JASVIR KAUR	JIT SINGH	K.S BRAR
776	FAO	658/1988	HARNEK SINGH	STATE OF PUNJAB AND ORS	VINOD KUMAR KATARIA
777	FAO	657/1988	BACHAN KAUR & ORS	THE STATE OF PUNJAB & ORS	VINOD KUMAR KATARIA
778	FAO	1400/1995	SARABJIT KAUR SOHOTA	SANT SINGH BAWA	KULDIP SINGH WARAICH

779	FAO	1119/1987	OM PARKASH S/O MOHRI LAL & ORS	MAKHAN SINGH S/O KARNAIL & ORS	RAVINDER CHOPRA
780	FAO	410/1991	GURDEV KAUR	GURMEJ SINGH	RAVINDER CHOPRA, ARUN CHANDRA
781	FAO	85/1991	UNION OF INDIA	GURDIAL SINGH	HARPHUL SINGH BRAR (ELEVATED AS HIGH COURT JUDGE)
782	FAO	661/1988	NAND SINGH & ORS	THE STATE OF PUNJAB THROUGH COLLECTOR FARIDKOT & ORS	VINOD KUMAR KATARIA
783	FAO	1174/1989	SHRIMATI JASBIR KAUR AND ANR	SHRI VIJAY KUMAR AND ORS	RAVINDER CHOPRA, ARUN CHANDRA
784	FAO	708/1985	KARAM SINGH	JIT SINGH AND ORS	NASIB SINGH GILL
785	FAO	569/1955	SMT. CHINTI & ANR	KARTAR SINGH & ORS	R.S DHANDA
786	FAO	372/1990	UJJAL SINGH	PUNJAB STATE AND OTHERS	SURINDER MOHAN LAL ARORA
787	FAO	52-M/1992	AMARJIT KAUR	RAJBIR SINGH	B.S.BHATIA, SUSHIL DOGRA
788	FAO	134/1994	MADAN LAL	BRIJESHINDER SINGH AND ORS	A.S.CHAHAL
789	FAO	1160/1989	SHRI VIJAY KUMAR	SMT JASHBIR KAUR WD/O KASHMIR SINGH & ORS	G.S PUNIA, K.K GOYAL